

Data of Prosecution cases launched for violation of SEBI cases otherthan Collective Investment Schemes (As on 31st March 2011)

	Case	Accused	Court	Violation	Case No.	Date of Filing
1994-95						
1	West Coast Breweries Distilleries Ltd.		37th ACMM Esplanade Mumbai	Sec.73 (2A) & 113 of Companies Act.	CC No 2290/S/1995	09.12.1994
		1. M/s West Coast Breweries Distilleries Ltd.				
		2. Lal Goyal				
		3. Deepak Goyal				
		4. Subhash Jain				
		5. B N Antie				
		6. R K Tandon				
		7. R B Kalla				
		8. O. P. Taneja				
2	Ready Foods Ltd.		37th ACMM Esplanade Mumbai	Sec. 113 (1) (2), (3) Companies Act.	Cc No 644/04-559/S/95	1995
		1) Ready Food Ltd				
		2) T.V.Raja Reddy				
		3) H.A.B. Papria				
		4) J. Mattan				
		5) R.Anand				

		6) N.S. Randhava				
3	Premier Plantation		37th ACMM Esplanade Mumbai	73 (2A) (2B) r/w 113 (2) of Companies Act, 1956.	C.C.No. 558/S/95	23/03/95
		1) Premier Plantation				
		2) T.P. Muraleedhran				
		3) K.P. Basheer				
		4) C.M. Subair				
		5) P. Vijayan				
		6) V.K. Syamasundaran				
		7) T.A. Latif				
4	Supriya Pharmaceuticals		ACMM Tis Hazari Court Delhi	U/S 63 of Companies Act	422/95	Feb-95
		1) Supriya Pharmaceuticals				
		2) Vijay Julka				
		3) Dinesh Ajmera				
		4) Smt. Sadhna Julka				
		5) Mukesh Seti				
		6) Alok Gupta				
1995-96						

5	Mahadev Leasing Co. Ltd and ors		37th ACMM Esplanade Mumbai	Sec. 63 of the Companies Act, 1956.	C.C. 194/S/97	01/96
		1) M/s Mahadev Leasing Co. Ltd.				
		2) Om prakash Tushir				
		3) Avadesh Kumar Sharma				
		4) Rajbir singh Hooda				
		5) J.S. Grover				
		6) Ajit Ambani				
		7) V. Shankar				
		8) Faquir Mohan Patnaik				
		9) J.C. Verma				
6	Aashi Pharma Ltd. & ors.		37th ACMM Esplanade Mumbai	73(2A) and Sec. 113 (1) of the Companies Act, 1956	C.C.No. 120/S/96	30/06/95
		1) Ashi Pharma Ltd.				
		2) Dhaval A. Zaveri				

		3) Vaidyashwaran Narayan				
		4) Rajan Shivprakash Shah				
		5) S.K. Kapadia				
		6) Seema D. Zaveri				
		7) Jayesh Mor				
7	Balwant Textile Mills Ltd. & ors.		37th ACMM Esplanade Mumbai	63 and 68 of the Companies Act, 1956	C.C.No.1251/S/96	16/11/95
		1) Balwant Textile Mills Ltd. & ors.				
		2) V.S. Bhate				
		3 P.J. Bhate				
		4) Sunita K. Thakkar				
		5)T.B. Maskai				
		6) I.S. Gidwani				
		7) V.H. Mhatre				
		8) J.B. Mavale				

8	Omega Seeds Ltd. & ors		37th ACMM Esplanade Mumbai	Sec 63 of the Companies Act 1956	C.C. No.764/S/00	22/3/1996
		1)Omega Seeds Ltd.				
		2) B.R. Bajaj				
		3) M.S. Narula				
		4) N.S.Brar				
		5) L.S. Sekhon				
		6) N.M. Prakash				
		7) M.M. Parekh				
9	Zillion Phrma Chem Ltd.		37th ACMM Esplanade Mumbai	Sec. 73 (2A) and 113 (1) & (2) of Companies Act 1956	C.C.No.529/S/96	1/2/1996
		1) Zillion Phrma Chem Ltd.				
		2) Praful N. barot				
		3) Dr.Amit N. Shah				
		4) Beena N. Shah				
		5) Lalitaben Shah				
		6) H.P. Bhatt				
		7) N.G. Bojwani				
		8) J.R. Patel				

		9) Jayendrasingh N. Waghela				
1996-97						
10	Baroda Agro Industries Ltd.		37th ACMM Esplanade Mumbai	Sec.68 of Companies Act	CC No.450/S/97	1997
		M/s Baroda Agro Industries Ltd.				
		Mr Arunkumar Ramanlal Choksi				
		Mr Sanjay A Choksi				
		Ravindra M patel				
		Niranjan K Patel				
		Parag D Mehta				
11	SEBI vs. K. Vee Rajenthiran (Auroknit Exports Ltd.		37th ACMM Esplanade Mumbai	Section 20 & 22 of SEBI (SAST) Regulations, 1994	195/S/97	31-Mar-97
		1) K Vee Rajenthiran				
		2) Shri V Jayaraman				

		3) Mrs. Amutha Rajenthiran				
		4) Mrs Kala Devi Jayaraman				
		5) Shri R. Kousigan				
		6) Mr A S Satish Kumar				
12	Canara Steels Ltd. & 11 directors		M.M. Udipi Manipal	113 (2) of the companies Act.	C.C.No.2943/97	31/03/97
		1)Canara Steels Ltd.				
		2) A.K. Singh				
		3) T. Sudhakar Pai				
		4) T. Ramesh Pai				
		5) A. Vasudeva Prabhu				
		6) T. Shamanna				
		7) U.V. Kini				
		8) U. Suresh Rao				
		9) Shanthanaraman				
		10) K.K. Rao				
		11) Kishore Rao				

		12) B.S. Nayak				
13	Protochem Ltd.		37th ACMM Esplanade Mumbai	Sec.63 of Companies Act	C C NO.451/S/97	27.03.1997
		1. Protochem Ltd.				
		2. Shri R S Mathur				
		3. Shri A K Gupta				
		4. Shri R K Mathur				
		5. Dr. Ram S Gupta				
		6 Dr. G B Mathur				
		7. Smt Nandini Mathur				
		8. Smt Monisha Mathur				
14	Ravi Prakash Khemka & ors.			20 (2) and 22 of SEBI Act, (Take over code) Sec. 73 (2A) and 113 (1) and (2) of Companies Act 1956.	167/S/97	03/01/97
		1)Ravi Prakash Khemka				

		2) Rajkumara Khemka				
		3) Madhusudan Khemka				
		4) Rattankumar Khemka				
		5) Tirupati Kumar Khemka				
15	Ganesh Benzoplast Ltd.		22nd ACMM Andheri Mumbai	Sec. 63 of the Companies Act.	444/S/97	1997
		1) Ganesh Benzoplast Ltd.				
		2) Shankarmal Pilani				
		3) Ramesh Pilani				
		4) Rajkumar Devidatta Bajaj				
		5) D.K. Contractor				
		6) R.D. Puyabi				
		7) Ajay Mahakerlal Khatlawala				
		8) Ajay Mahasherlal Khatlawala				

		9) Ramakant Pilani				
1997-98						
16	Omnitel Inds. Ltd. & 4 directors		Magistrate Court, Hyderabad	113 of the companies Act.	C.C 1702/98	27/03/98
		1) Omnitel Inds. Ltd.				
		2) Dr. Ram K. Vepa				
		3) P.L. Sivram				
		4) P.C. Ananth Ram				
		5) K. Shenoy				
17	Indo-French Bio-tech Enterprises & 15 of its directors/promoters, namely:		37th ACMM Esplanade Mumbai	63 of Companies Act (Mis-statement in the Prospectus	891/98	08/01/98
		1) Indo French Bio Tech Ltd.				
		2) Shri Atul K. Bhagwati				
		3) Shri Ramachandra R. Rayarikar				
		4) Shri F.S.T. Khorakiwala				
		5) Shri Peter Foddai				

		6) Mme. Olga Bernabe				
		7) Shri Vinayak R. Surve				
		8) Dr. Amar N. Joshi				
		9) Dr. Madhav S. Madivale				
		10) Shri Deepak M. Kataria				
		11) Shri Harkrishnadas R. Sharma				
		12) Shri Praful R. Ranadive				
		13) Mrs. Ila A. Agarwal				
		14) Shri Baldeo R. Khurana				
		15) Shri Praful R. Bhansali				
		16) Maj. Kumudchandra J. Bodiwala				

18	Punjvani Packing Ltd. & ors.		37th ACMM Esplanade Mumbai	73(2A) and Sec. 113 (1) of the Companies Act, 1956.	C.C.No.608/S/97	29/11/97
		1)Punjvani Packing Ltd. & ors.				
		2) Namdev Punjawani				
		3) Shyam Sunder Pandit				
		4) Amar Lal Chugh				
		5) Smt. Sujata Varma				
		6) Kamal Punjawani				
19	Mithila Steels & 6 of its directors, namely:		MM, Dhar (MP)	113 of Companies Act (Non-transfer/despatch of shares after allotment within stipulated time)	455/98	02/01/98
		1) Shri K.R. Maithil				
		2) Shri N.K. Maithil				

		3) Shri S.S. Sokhi				
		4) Shri C.S. Shetty				
		5) Shri Swadesh Bhardwaja				
		6) Shri P.C. Soni				
20	Xedd Telecom Ltd. & 4 of its directors, namely :		Spl. Judge for Economic Offences Hyderabad	73 & 113 of Companies Act (Non-refund of excess application money and non-transfer/despatch of shares within stipulated time)	CC No.15/1998 Appeal No.35/2000	1998
		1) Shri P.K. Jain				
		2) Shri R.K. Navender				
		3) Shri K.S.V. Raaman				
		4) Shri Srinivasan				

21	Shree Deewan Steels Ltd. and 6 of its directors, namely:		ACMM Tis Hazari Court Delhi	63 & 68 of Companies Act (mis-statement in the Prospectus and fraudulent inducement to invest money)	152/98	31/03/98
		1) Shri Naresh Chatly				
		2) Shri W.R. Chatly				
		3) Shri Deepak Relan				
		4) Shri Umesh Munjal				
		5) Smt. Pushpa Devi				
		6) Smt. Samita Chatly				
22	Rushabh Securities & 3 of its directors, namely:		37th ACMM Esplanade Mumbai	24 of SEBI Act (Violation of Takeover Code)	C.C. No.1260/S/98	31-Mar-98
		1) Shri Has Mukh Ray Bhatt				
		2) Shri D.B. Gandhi				
		3) Shri P.B. Mehta				

23	SEBI Vs Avinash Magan (in the matter of Napa Papers Ltd)		37th ACMM Esplanade Mumbai	Section 24 read with FUTP Regulations (Price rigging and creating artificial market)	159/M/98 - renumbered as 353/2000	31/3/1998
		1) Avinash Magan				
		2) M/s. Yogi Leasing & Finance Ltd.				
		3) Mahadev Bio-Engineers				
		4) Well Wisher Traxin Pvt. Ltd.				
		5) Ankurita Tradefin				
		6) Shri Dharmendra Pandya				
		7) Shri Anil Shroff				
		8) Expert Technologies Pvt. Ltd.				
		9) Moods Dealers Pvt. Ltd.				
		10) Om Securities				

		11) Shri Manoj Motta				
		12) Shri Tushar Shah				
		13) Shri R.C. Arora				
		14) Shri Laxmandas Arora				
		15) M/s. Par Securities				
		16) Apco Pharma Ltd				
		17) Shri Saurabh Vora				
1998-99						

24	M/s Tatia Finance & Leasing Ltd.& Ors.		ACMM Economic Offences Egmore Chennai	Section 24 of the SEBI Act, 1992 read with Regulation 4 of the SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 and Section 12 of the SEBI Act.	71/1998	21/5/1998
		1)M/s Tatia Finance & Leasing Ltd.&Ors.				
		2) Shri Pannalal Tatia				
		3) Shri Dhanpat Singh Bokharia				
		4) Bokharia Investments				
		5) Ms. Prabha Bokharia				
		6) Unique Investments				

		7) Shri Sampath Kumar Parekh				
		8) Brilliant Investments				
		9) Shri Manohar Jain				
		10) Swito Finance & Estates Ltd.				
		11) Shri Vimal Doshi				
		12) Surbhi Stocks				
25	Vatsa Corporation Ltd. & 8 of its Directors		37th ACMM Esplanade Mumbai	Section 113 (2) and Section 207 of the Companies Act.	C.C.No.458/S/00	19/06/1998
		1. Vatsa Corporation Ltd.				
		2. Shri Pradip Vakil				
		3. Ms. Sweta R. Parwani				
		4. Shri Arvind Mathur				
		5. Shri Ketan Shah				
		6. Shri M.N. Acharya				

		7. Shri Anil Khanna				
		8. Shri N.J. Brahmbhatt				
		9. Shri Sudhir Modi				
26	Hindustan Lever Ltd. & 5 of its Directors namely :		37th ACMM Esplanade Mumbai	Regulation 3(i)(ii)(iii) of SEBI (Insider Trading) Regulations, 1992 read with Sections 24(1), 26 and 27 of the SEBI Act, 1992	426/S/02	27-Nov-98
		1. Hindustan Lever Ltd.				
		2. Shri S.N. Datta				
		3. Shri K.B. Dadiseth				
		4. Shri R. Gopalkrishnan				
		5. Shri A. Lahiri				
		6. Shri M.K. Sharma				

27	M/s. Setech Electronics Ltd & 4 of its Directors namely		ACMM Tis Hazari Court Delhi	Section 621 read with Section 63 of the Companies Act & Section 200 of the Criminal Procedure Code	282/1998	4/12/1998
		1. M/s. Setech Electronics Ltd				
		2. Shri Ajay Kumar Agarwal				
		3. Smt. Mridula Agarwal				
		4. Shri Raj Kishore Agarwal				
		5. Shri Krishna Kumar Jalan				

28	Indo-American Credit Corporation Ltd & 8 of its Directors namely ;		ACMM Ahmedabad	Section 621 read with Section 113 and 207 of the Companies Act, 1956 and under Section 11(2)(i)(la) of the SEBI Act of 1992.	899/1998	18/11/1998
		1)Indo-American Credit Corporation Ltd				
		2) Dr. Amit N. Shah				
		3) Dr. Dipti Shah				
		4) Dr. Lalitaben Shah				
		5) Shri Y.D. Desai				
		6) Shri Maheshbhai Shantilal Patel				
		7) Shri Rajan Mehta				
		8) Shri Akbarkhan Nusrullahkhan Pathan				

		9) Shri Dipak Waljibhai Choudhary				
29	Hoffland Finance & Others		ACMM Tis Hazari Court Delhi	Section 26 of SEBI Act read with SEBI (Portfolio Managers),(Stock Brokers and Sub-Brokers),(Prohibition of Fraudulent and Unfair Trade Practices relating to the Securities Market), (Merchant Banker) Rules and Regulations	636/1/99	5/12/1998
		1) Hoffland Finance &				
		2) Shri.Brij Bhushan Sharma				
		3) Shri N.N. Badam				
		4) Shri. A. Subha Rao				
		5) Shri. Navin Pandey				
		6) Shri. S.P Sharma				

		7) Shri Naveen C. Pandey				
30	Dr. Amit Shah (Following entities in the matter of M/s Northstar Gems Ltd.)		37th ACMM Esplanade Mumbai	Regulations 4 of SEBI (FUT)P Regulations 1995 Under Section 24 R/W Sec.26 of SEBI Act, 1992.	C.C. No.777/S/99	31/03/1999
		1. Dr. Amit Shah				
		2. Dr. Piyush Mehta				
		3. Smt. Alka Shah				
		4. Shri Dharmendra Barot				
		5. Shri Dipak Dalal				
		6. Shri.Girish Shah				
		7. Shri. Gaurav Shah				
		8. M/s. Ekta Ceramics Ltd.,				
		9. Shri. Rajendra Kumar Vasantlal Panchal				
		10. Shri. Shailesh Bhatt				

		11. Shri Nilesh N Barot				
		12. Shri. Mihir Ghelani				
		13. Yeshaswi Engineers Pvt. Ltd.				
		14. Smt. Dhamistha K Panchal				
		15. Smt. Mina N Panchal				
		16. Shri. Prakash P Bhatt				
31	Following entities in the matter of M/s Gangotri Cements Ltd.		37th ACMM Esplanade Mumbai	Under Section 24 of SEBI Act read with Sec.11(Non Cooperation during Investigation proceedings)	C.C. No.605/S/00	24.03.1999
		1. M/s.Gangotri Cements Ltd				
		2. Shri.K.C Sheth				
		3. Shri.Dipesh M Sheth				

		4. Shri. Sharad N Shah				
		5. Shri H C Sheth, &				
		6. M/s Newlook Shares & Stock Pvt. Ltd. & its four Directors namely:				
		7. Shri H. K. Surekha				
		8. Smti. G D Surekha				
		9. Shri B. K. Paul &				
		10. Shri R K Aggrawal &				
		11. Shri G.P. Surekha				
32	In the mater of M/s.OMC Computers		Spl. Judge for Economic Offences Hyderabad	Under Section 621, 113, 73 of Companies Act R/W Section 200 A of Criminal Procedure Code.	C.C. No.3/1999	22/12/98
		1. Shri. N.P. Reddy				

		2. Shri. P. G. Reddy				
		3. Shri. S. M. Bhandarkar				
		4. Shri. T. N. A. Reddy				
		5. Shri. Shanmugavadivelu				
		6. Shri. Srikanthan				
33	Yogi Leasing & Finance Ltd		37th ACMM Esplanade Mumbai	Under Section 26 R/W Section 24 and 27 of SEBI Act R/W Takeover Regulations	C.C.No. 287/S/99	26/02/99
		1Yogi Leasing & Finance Ltd				
		2. Dr. Avinash Magan				
		3. Smt. Shalini Magan				
		4. Dr. Atul Magan				
		5. Shri Ajay Magan				
		6. Shri. Kamal Kishore Dhawan				
		7. Smt. Veena Dhawan				

34	Motorol India Ltd. and its directors namely		CJM Vadodara	Sec. 113 (2) of Companies Act, 1956.		18/05/98
		1. Motorol India Ltd.				
		2. Shri S.K. Gandhi				
		3. Smt. Rinki S. Gandhi				
		4. Shri Deepak Raval				
1999-2000						
35	Radhika Spinning Mills Ltd. & 1 of its director, namely:		37th ACMM Esplanade Mumbai	Section 113 (non-transfer/despatch of shares)	C.C.No.354/S/00	2000
		1) Shri Dinesh Kumar Agarwal				
36	Mihir Ghelani (Kamakshi Housing Finance Ltd.- following 03 entities, namely:)		37th ACMM Esplanade Mumbai	Section 24 with FUTP Regulations (Price rigging)	C.C.NO.352/S/00	2000
		1) Shri Mihir Ghelani				
		2) Shri Dipak Dalal				

		3) Shri Yogendra Ruparel				
37	Chandigarh Packaging Products Ltd. & 6 of its Directors namely:		37th ACMM Esplanade Mumbai	Section 73 (non-refund of excess application money within stipulated time)	C.C. No.351/S/00	2000
		1) Shri Ripjit Singh Brar				
		2) Shri M.S. Jagannathan				
		3) Ms. Harpeet Sandhu				
		4) Ms. Gurpreet Kaur Dhillon				
		5) Dr. Harmal Singh				
		6) Shri Sukhdev Singh Dhillon				
38	M/s.Priya Holdings Ltd. & six of its Directors namely:		37th ACMM Esplanade Mumbai	Under Section 24 of SEBI Act. R/W Takeover Regulations 1994 read with 1997 Regulations	C.C. No. 364/S/00	2000

		1.M/s.Priya Holdings Ltd.				
		2. Shri.Umesh P.Mehta				
		3. Shri.Arun R.Mehta				
		4. ShriSanjay P.Mehta				
		5. Shri Rajiv R. Javeri				
		6. Smt.Trupti S. Mehta				
		7. Shri.K.F.Sharma				
39	M/s.Boom Securities & Leasing Ltd. & three of its Directors		37th ACMM Esplanade Mumbai	Sec. 24 of SEBI Act, PFUTP Regulations	C.C.No. 21/S/99	2000
		1. M/s.Boom Securities & Leasing Ltd.				
		2. Shri Bharat Kabra				
		3 Shri Indrajit Singh Khanuja				

		4. Shri Mahavir Jain				
40	Following entities in the matter of Charminar Breweries Ltd.		37th ACMM Esplanade Mumbai	Under Section 24 of SEBI Act, 1992 R/W Takeover Regulations	C.C.No.376/S/00	2000
		1. M/s.Shaw Wallace & Company Ltd.				
		2. Shri. A.S. Malik				
		3. Shri. K.Srinivasan				
		4. M/s.Maharashtra Distilleries Ltd., & its six Directors				
		5. ShriP.L. Narasimhan				
		6. Shri Ranjan Mukerjee				
		7. Shri Satish J. Kaul				
		8. Shri. K.P.Jayakar				
		9. Shri. Vinod Kumar Luthra				

		10. Shri R.S. Johar				
		11. M/s.Cruickshank & Company Ltd.& its nine Directors namely				
		12. Shri. Arya Gupta				
		13. Shri. K.S. Dutta				
		14. Shri. Manish S. Mallick				
		15. Shri. Anup Chakrabprty				
		16. Shri.T.K. Ravishanker				
		17. Shri. Jayaram Gopalan				
		18. Shri Sirjit Sen				
		19. Shri. Prabal Banerjee				
		20. Shri. Abhijit Chatterjee				

		21. M/s.Alaknanda Manufacturing & Finance Ltd. & its four Directors				
		22. Shri Amitava Datta				
		23. Shri. A. Lakshminarayana				
		24. Shri. Kalidas Kanrar				
		25. Shri. B. Muzumdar				
		26. Malleswara Finance & Investment Company Ltd. & two of its Directors namely				
		27. Shri. A. Balakrishna				
		28. Shri. K. Krishnamoorthy				

		29. M/s.Vibhavari Finance & Investment Company Ltd. & two of its Directors				
		30. Shri. Col. S.P.S. Khurana				
		31. Shri. Indranil Das				
41	M.V. Raghava Chari (in the matter of M/s.K.P.Gelatines & Chemicals Ltd)		Spl. Judge for Economic Offences Hyderabad	Under Section621. 73 (2A) (2B) & 113 (2) of the Companies Act R/W Secs.200 (a) CR.P.C.	C.C.No.2/1999 Split up No.196/2001	7/8/1999

		1. Shri. M. V. Raghava Chari			The original case no. 2/99 was filed against Accused nos. 1- 10. A-1 was discharged as per order in Cr, M. P. No.1344/2001 dated 10/1/2002. A-9 & 10 dismissed vide order dated 5/11/99. A-4 & 6 acquitted. A-2 sentenced with fine of Rs.10000/- Case agaisnt A-3,5,7 &8 has been split and renumbered as 196/01. The court vide order dated	
		2. Shri. Kirti kumar M Thakkar				
		3. Shri. Deepkumar M. Thakkar				
		4. Shri. S. Haridas				
		5. Shri. L. L. Rajani				
		6. Smt. Nutan K. Thakkar				
		7. Shri. K. L. Rajani				
		8. Shri S.L. Rajani				

		9. Shri. Jagannath Agarwal				
		10. Shri. K. Y. Rajji				
42	Nova Udyog Ltd and its directors and secretary		ACMM Tis Hazari Court Delhi	Sec. 113(2) of Companies Act, 1956.	853/99	30/09/99
		1. Nova Udyog Ltd				
		2. Present M.D name unknown				
		3. Shri Indersain Gambhir				
		4. Shri M. Mahani				
43	Dewan Rubber Industries Ltd.		CJM Meerut	Sec. 207 of Companies Act, 1956		29/03/00
		1. Shri J.C. Dewan				
		2. K.C. Dewan				
		3. Shri V.S. Dewan				
		4. Shri K.L. Dewan				

44	Ratanlal Garera and others.(H- Lon Hosiery Ltd., matter)		ACMM Tis Hazari Court Delhi	Sec. 63 of Companies Act, 1956	539/99	7/7/1999
		1. Ratanlal Garer				
		2. Smt. Gunjan Garera				
		3. Shri. Surendra Singh Bhadoo				
45	Chhabra Land and Housing Ltd.,		Judicial Magistrate Ludhiana	Secs. 63 and 68 of Companies Act, 1956	47/2/2000	9/3/2000
		1. Chhabra Laqnd and Housing Ltd.,				
		2. 2. Shri K.L. Chhabra				
		3. Shri Daljit Rahja				
		4. Shri Anil Chhabra				
		5. Shri Raj K. Mehta				
		6. Shri Sunil Chhabra				
		7. Smt. Seema Chhabra				

46	Popular Share & Stock Services Ltd., and its directors		5th ACMM Bhoiwade Dadar Mumbai	Secs. 24 of Securities and Exchange Board of India Act, 1992 r/w SEBI(Portfolio Managers) Regulations, 1993	C.C.No.715/S/00 (new s c no.6/2006)	2000
		1. Popular Share & Stock Services Ltd.				
		2. Shri S.S. Karkhanis				
		3. Smt. Sandhya Karkhanis				
		4. Shri Arvind Yashwant Tamhane				
		5. Shri Vinayak Madhukar Kulkarni				
47	Smt Rina Sud in the matter of Business Forms Ltd.,		CMM Kolkata	Sec.113(2) of Companies Act 1956	C/1210/00	16/03/00

		1. Shri Arun Sud				
		2. Smt. Rina Sud				
48	Business Forms Ltd.		CMM Kolkata	Sec. 207 of Companies Act, 1956.	C/1209/00	16/03/00
		1. Shri Arun Sud				
		2. Smt. Rina Sud				
49	Mahadev Corporation and its directors namely:		ACMM Tis Hazari Court Delhi	Sec. 113 (2) of Companies Act, 1956.	155/00	24/03/00
		1. Mahadev Corporation				
		2. Shri O.P. Tushir				
		3. Shri A.K. Sharma				
		4. Shri R.S. Hooda				
50	Ideal Hotels & Industries Ltd. and its directors namely :		ACMM Tis Hazari Court Delhi	24 of SEBI Act	152/2000	29/03/00
		1. Ideal Hotels & Industries Ltd				

		2. Shri L.R. Maurya				
		3. Shri Shriram Maurya				
		4. Shri Prakash Gupta				
		5. Shri Arihant Jain				
		6. Shri Davindar Vachar				
		7. Shri P.R. Mehta				
		8. Shri Vinod Kumar				
		9. Ideal Carpet Industries and its directors namely				
		10. Shri L.R. Maurya				
		11. Shri S.R. Maurya				
		12. Smt. Javitri Devi Maurya				
		13. Ideal Carpets Ltd. and its directors namely :				
		14. Shri L.R. Maurya and				
		15. Shri S.R. Maurya				

		16. Dali Fashions Pvt. Ltd. and its directors namely :				
		17. Shri Prakash Gupta and Shri Nirmal Gupta				
		18. PKP Consultants Pvt. Ltd and its directors				
		19. Shri Prakash Gupta				
		20. Shri Nirmal Gupta				
		21. Proprietor of A.D. Data Products				
		22. Fidelity Finvest Pvt. Ltd. and its directors				
		23. Shri Salil Dubey and Shri Sudhir Gupta				

		24. Bhagyauday Investment Pvt. Ltd. and its directors				
		25. Shri Pankaj Goel and				
		26. Shri Ram Niwas Goel				
		27. Fourays Constructions Pvt. Ltd and its directors				
		28. Shri Salil Dubey				
		29. Shri Sudhir Gupta				
		30. Shri Nirmal Gupta and				
		31. Shri Sushil Kumar				
		32. Shri L.R. Maurya				
		33. Shri Shriram Maurya				
		34. Shri Prakash Gupta				
51	Jaybee Finvest Pvt. Ltd. and its directors namey		ACMM Tis Hazari Court Delhi	24 of SEBI Act	151/2000	29/03/00

		1. Jaybee Finvest Pvt. Ltd.				
		2. Shri K.C. Bhatia				
		3. Shri N.C. Gupta				
		4. Smt. Chetna Mittal				
52	Kalayani Finance		ACMM Tis Hazari Court Delhi	Sec.63 and 68 of Companies Act 1956	154/2000	24/03/00
		1. Kalyani Finance Ltd.				
		2. Shri Aseem Gupta				
		3. Shri Tarun Goyal				
53	J.C. Dewan (Dewan Tyres Ltd.,)		CMM Meerut	Sec.207 of Companies Act, 1956		29/03/00
		1) Shri J.C. Dewan				
		2) Shri V.S. Dewan				
		3) Shri Rajesh Dewan				
54	Dewan Rubber Industries Ltd.		CJM Meerut	Sec. 207 of Companies Act, 1956	C C No.211/2000	11/3/2000
		1. Shri V S. Dewan				

		2. J.C. Dewan				
		3. R K Dewan				
		4. Shri K.L. Dewan				
55	Vinod Baid & Rajeev Dalmia (Directors of Prudential Capital Markets Ltd.)		CJM Alipur Kolkata	Sec.207 Companies Act.	CC No.1277 /2000	27/03/2000
		Vinod Baid				
		Rajeev Dalmia				
56	Western Industries Ltd.		CJM Alipur Kolkata	Sec.207 Companies Act	CC No.990/2000	28/03/2000
		P B Gadgil				
57	Western Industries Ltd.		CJM Alipur Kolkata	Sec.113 Companies Act	CC No.991/2000	28/03/2000
		P B Gadgil				
		Satish Gola				
58	Shankar Growth Fund Pvt. Ltd. and its directors namely :		ACMM Tis Hazari Court Delhi	24 of SEBI Act	153/2000	29/03/2000

		1. Shankar Growth Fund Pvt. Ltd.				
		2. Shri Gopal Paschisia				
		3. Shri Satish Singhal				
		4. Shri Amitabh Gupta				
2000-2001						
59	Mahadev Agro Ind. Ltd. & 6 of its directors, namely:		ACMM Tis Hazari Court Delhi	113 & 207 of Companies Act (non-transfer/despatch of shares and non-payment of dividend within stipulated time)	146/98	27/10/00
		1) Shri A.K. Sharma				
		2) Shri O.P. Tushir				
		3) Shri R.S. Hooda				
		4) Shri V. Shanker				
		5) Shri Dipesh P. Seth				
		6) Shri H.C. Chugh				

60	M/s Kakatiya Cements Ltd. & six of its Directors namely:		37th ACMM Esplanade Mumbai	Under Section 24 of SEBI Act. R/W Takeover Regulations 1994 R/W 1997 Regulations.	C.C No. 365/S/00	25/04/2000
		1. M/s Kakatiya Cements Ltd.				
		2. Shri.P.Venkateshwarlu				
		3. Shri.J.S.R.Prasad				
		4. Shri.J.Seshagiri				
		5. Smt.J.Lakshmi Nalini				
		6. Shri.C.Madhusudana Rao				
		7. Shri.V.B.R.Suryam				

61	M/s.Tirupati Finlease Ltd		ACMM Ahmedabad	Regulations 4 (a) to (d) of SEBI (FUTP) Regulations 1995 Under Section 24 R/W Sec.26 of SEBI Act, 1992. ans Regulation 7 of SEBI (Stock Broker and Sub broker) Regulations, 1992	9884/03	29/01/01
		1. Bajrangilal Agarwal				
		2. Chaganlal B Rathod				
		3. Hemendra B Shah				
62	Shreejee Capital Management Ltd. and its directors/ promoters namely:		ACMM Tis Hazari Court Delhi	Sec. 24 of Securities and Exchange Board of India Act, 1992 r/w SEBI(Portfolio Managers) Rules, 1993	1072/1999	23/05/00

		1. Shreejee Capital Management Ltd.				
		2. Shri Rakesh Kumar Srivastava				
		3. Shri Arun Kumar Chowdhury				
		4. Shri Raj Kumar Shukla				
		5. Shri Nishikant Chaturvedi				
		6. Shri Dhirendra Pratap Srivastava				
63	Jaltarang Motels Ltd and its directors		ACMM Ahmedabad	Sec.24 r/w 11 of SEBI Act, SEBI (PFUTP) Regulations, 1995, Sec.63 and 73(2) of Companies Act, 1956 and 120B of IPC.	273/03	24/08/2000
		1) Jaltarang Motels Ltd				

		2) Shri Atul V. Shah				
		3) Smt.Bhavani Shah				
		4) Smt.Bhavani Shah				
		5) Shri Vinod Shah				
64	Esquire International Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	C.C.No.1189/2000	25/10/2000
		1. Esquire International Ltd				
		2. Shri Dinesh D Doshi				
		3. Shri Anil D doshi				
		4. Shri Vinod C Shah				
		5. Shri Dilip N Shah				
65	Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Section 11(3) of SEBI Act,1992	1183/S/2000	25/10/2000

		1) Starshare Investments & Finanz Pvt.,Ltd				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D Doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				
66	Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Section 11(3) r/w 24 of SEBI Act,1992	1184/S/2000	25/10/2000
		1) Ikshu Finvest Pvt., Ltd				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D Doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				

67	Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1187/S/2000	25/10/2000
		1) Damayanti Finvest Pvt. Ltd.				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				
68	Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1185/S/2000	25/10/2000
		1) Rijuta Finvest Pvt. Ltd.				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				

		5) Shri Dilip N Shah				
69	KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1186/S/2000	25/10/2000
		1) KRN Finvest & Leasing Pvt. Ltd.				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				
70	Stable Construction Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1188/S/2000	25/10/2000
		1) Stable Construction Pvt. Ltd.				
		2) Shri Dinesh D Doshi				

		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				
71	CDP Fincap & Leasing Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1190/S/2000	25/10/2000
		1) CDP Fincap & Leasing Pvt. Ltd				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				
72	New Prabhav Finvest Pvt., Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1192/S/2000	25/10/2000

		1) New Prabhav Finvest Pvt., Ltd.				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				
73	Money Television & Industries Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)		37th ACMM Esplanade Mumbai	Sec.11(3), 24 and 27 of SEBI Act, 1992	1191/S/2000	25/10/2000
		1) Money Television & Industries Ltd.				
		2) Shri Dinesh D Doshi				
		3) Shri Anil D doshi				
		4) Shri Vinod C Shah				
		5) Shri Dilip N Shah				

74	Moneshi Agro Foods Ltd., and its five directors viz.,		47th ACMM Esplanade Mumbai	Sec.63 and 68 of Companies Act, 1956	20/S/2000 285/01	01/02/01
		1) Moneshi Agro Foods Ltd.				
		2) Shri Dilip.Kumar				
		3) Shri Milind Govindraaj				
		4) Shri S. Pawaskar				
		5) Shri D.M. Sukthankar				
		6) Shri J.S.Bhatnagar				
75	Arihant Cotsyn Ltd. &		Judicial Magistrate Ludhiana	Section 24(1), 27 r/w Sec.11B of Securities and Exchange Board of India Act, 1992	111/2/2001	28/02/01
		1) Arihant Cotsyn Ltd.				
		2) Shri K.L. Jain				

76	Manna Glass – Tech Industries Ltd., and its four directors viz.,		19th ACMM Esplanade Mumbai	Sec.113 r/w 621 of Companies Act, 1956	149/s/2001	30/03/2001
		1) Manna Glass - Tech Industries				
		2) Shri Tushar Majmudar				
		3) Shri Amidhar Majmudar				
		4) Smt Rena Majmudar				
		5) Smt. Reema Majmudar				
77	Sunstar Software Systems Ltd., and its three directors viz.,		19th ACMM Esplanade Mumbai	Sec 113(2) of Companies Act, 1956	150/S/01	10/5/2001
		1)Sunstar Software Systems Ltd				
		2) Shri Dhaval Jhaveri				
		3) Shri Bharat Gandhi				
		4) Smt. Seema Jhaveri				

78	Blue Information Technology Ltd., and its four directors viz.,		47th ACMM Esplanade Mumbai	Sec.11(3) r/w Sec.24 of Securities and Exchange Board of India Act, 1992	Old CC No.22/S/20011 721/S/03	19/03/01
		1) Blue Information Technology Ltd.				
		2) Shri Dhaval Jhaveri				
		3) Shri R.S Jhaveri				
		4) Smt. Seema D. Jhaveri				
		5) Shri V.K. Gupta				
		6) Shri K.C. Gupta				
		7) Smt. Milan A. Trivedi				
79	Tarun Goyal (Zed Investments Ltd and others directors viz.,0		ACMM Tis Hazari Court Delhi	Sec 63 and 68 of Companies Act, 1956	212/01-79/2005	2001
		1) Zed Investments Ltd				
		2) Shri Tarun Goyal				
		3) Shri Raj Kumar Shukla				

		4) Shri Rakesh Kumar Srivastav				
80	Toubro Infotech & Industries Ltd., and its six directors		CMM Kolkata	Section 56(3), 63 and 68 of Companies Act, 1956	C/987/01	30/06/00
		1) Toubro Infotech & Industries Ltd.,				
		2) Shri Kanwardeep Singh				
		3) Shri S.L. Baluja				
		4) Shri N.K. Maini				
		5) Shri Sergio Coreno				
		6) Shri Ravinder Singh				
		7) Shri Gurjeet Singh				
81	V. R. Mathur Mass Communications Ltd.)		Spl. Judge for Economic Offences Hyderabad	sec.63 & 68 of Companies Act, 1956	C.C. No.144/01	17/08/01
		1) V. R. Mathur(Mass Communications Ltd.)				
		2) Vimal Raj Mathur				

		3) Suneet Raj Mathur				
82	V. R. Mathur Mass Communications Ltd.)		Spl. Judge for Economic Offences Hyderabad	63 & 68 of Co. Act.	C.C.No.11/02	17/08/01
		1) Vaman Raj Sexsena (A4 in CC144/01)				
		2) D.R. Pratap (A5 in CC144/01)				
83	V. R. Mathur Mass Communications Ltd.)		Spl. Judge for Economic Offences Hyderabad	63 & 68 of Companies Act.	C.C. No.90/01	17/08/01
		1) Syed R. Mehdi (A6 in CC No. 144/01)				
84	V. R. Mathur Mass Communications Ltd.)		Spl. Judge for Economic Offences Hyderabad	Reg.4 of SEBI(PFUT P), 13 of SEBI(Merchant Bankers) Regulations & Sec. 24 (1) of SEBI Act	C.C. No.145/01	00/00/2001

		1) V. R. Mathur(Mass Communications Ltd.)				
		2) Vimal Raj Mathur				
		3) Basudeo Agarwal				
		4) Pawan Kumar Agarwal				
		5) Rusoday & Co. Ltd.				
85	V. R. Mathur Mass Communications Ltd.)		Spl. Judge for Economic Offences Hyderabad	Reg.4 of SEBI(PFUT P), 13 of SEBI(Merchant Bankers) Regulations & Sec. 24 (1) of SEBI Act	C.C.No.12/02	00/00/2001
		1) STI Finance Ltd. (A6 of CC. No. 145/01)				
2001-2002						
86	Ojas Technochem Products Ltd.		47th ACMM Esplanade Mumbai	Section 19, 20, 21, & 22 of Depositories Act, 1996.	151/S/03	10/5/2001

		1.Ojas Technochem Products Ltd.				
		2 Sh. Sandeepsinh Chasatya				
		3.Shri Dilipsinh Raulji				
		4.Sh. Bhadreshbhai Patel				
87	Richmen Silks Ltd. & 5 of its directors		Spl. Judge for Economic Offences Hyderabad	73 & 113 of the Companies Act (non-refund of excess application money and non-transfer/despatch of shares within stipulated time)	355/02	2002
		1) Shri G. Vittal				
		2) Shri K. Thipperswamy				
		3) Smt. G. Vijaya Laxmi				
		4) Shri. R. R. Kumar				
		5) Shri B.N. Jaisimha				

88	R.C. Goenka In the matter of non-payment of penalty in the complaint received from YSN Swamy		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	2604/S/03	5/2/2002
		R.C. Goenka				
89	Mid East Investment Services Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	2596/W/03	18/07/01
		1. Mid East Investment Services Ltd				
		2. Shri Mohd. Jahangeer Mirza				
90	Harinaraynan Bajaj (Amaraja Batteries Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	459/S/03	27/07/01
		1. Shri Harinarayan G. Bajaj				
		2. Shri Rahul Bajaj				

91	P. Rajarathinam & ors (Deve Paints Ltd) (Garware)		47th ACMM Esplanade Mumbai	Regulations 22 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1994,	2597/W/03	16/08/01
		1. Shri P. Rajarathinam				
		2. Udaya Business Financiers Ltd.,				
		3. Binod Holdings Pvt. Ltd.				
		4. Shri C Muthusamy				
		5. Shri T. Palanivelu				
		6. Bharadwaj Holdings Pvt. Ltd.				
		7. Shri Salai Kadhamba Mani				
		8. Shri T.M.V. Zulfikar				

		9. Karthikeyan Metal Rolling Mills Pvt. Ltd.				
		10. Shri K. Palaniappan				
		11. Shri U. Kashim Razvi				
92	BPL Limited		47th ACMM Esplanade Mumbai	Sec.24(1) and 27 of Securities and Exchange Board of India Act	1405/S/03	12/9/2001
		1. BPL Limited and others				
		2. Shri Rajiv Chandrasekhar				
		3. Shri Ajit Nambiar				
		4. Shri R. Murali				
		5. Shri T.C. Chauhan				
		6. Shri T.P.G. Nambiar				
		7. Shri Harshad Mehta				

93	Videocon International Ltd		47th ACMM Esplanade Mumbai	Sec.24(1) and 27 of Securities and Exchange Board of India Act SEBI (PFUTP) Regulations.	142/S/03 (spl case no.19/2007)	12/9/2001
		1. Videocon International Ltd. and others				
		2. Shri V.N. Dhoot				
		3. Shri S.K. Shelgikar				
		4. Shri S.M. Hegde				
		5. Shri Harshad Mehta				
94	Harshad Mehta (In the matter of BPL, Vedeocon, Sterlite)		47th ACMM Esplanade Mumbai	Sec.24(1) and 27 of Securities and Exchange Board of India Act	39/S/01	2001
		Harshad Mehta				

95	Sterlite Industries (India) Ltd.		47th ACMM Esplanade Mumbai	Sec.24(1) and 27 of Securities and Exchange Board of India Act. SEBI (PFUTP) Regulations.	1722/S/03	12/9/2001
		1. Sterlite Industries (India) Ltd.				
		2. Shri Anil Aggarwal				
		3. Shri Tarun Jain				
		4. Shri Shashikant				
		5. Shri Harshad Mehta				
96	R.C. Goenka (Non payment of Penalty in the matter of complaint received from Anil K.Nahar)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	69/S/03	6/6/2001
		R.C. Goenka				
97	Gujarat Fun 'N' Water Park Ltd		ACMM Ahmedabad	Sec.113(2), 207 of Companies Act	186/2001	26/09/01

		1) Gujarat Fun 'N' Water Park LTd				
		2) Dharmendra Patel				
		3) D.H. Barot				
		4) Yogini Vyas				
98	Gujrat Dehyd Foods Ltd		ACMM Ahmedabad	Section 113(2) & 207 of Companies Act, 1956	187/2001	26/09/01
		1) Gujrat Dehyd Foods Ltd				
		2) Anil Kothari				
		3) Shailesh Bakshi				
		4) Tushar Jala				
		5) Kashyap Baxi				
99	Prakash Gaggar (in the matter of Yashodhan Enterprises Ltd)		19th ACMM Esplanade Mumbai	Section 63 & 68 of Companies Act, 1956	103/S/03(NEW NO.7216/2008)	7/2/2002
		Prakash Gaggar				

100	Rakesh Aggarwal (in the matter of ABS Industries Ltd)		47th ACMM Esplanade Mumbai	Regulation 11 of SEBI (Insider Trading) Regulations 1992	2605/W/03 (290/2006)	5/2/2002
		Rakesh Aggarwal				
101	MBA Strategic Consulting Pvt. Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	2606/S/03	5/2/2002
		1) MBA Strategic Consulting Pvt. Ltd				
		2) Shri K. Madan Mohan				
		3) Shri A Balakrishnan				
		4) Shri P. Anil Kumar				
102	M/s Alok Investment (Synthiko Foils Ltd.)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992	19/SW/04 (new s c no.246/06)	9-Feb-02
		1.Alok Investment				
		2.M/s Aditi Investment				
		3.Mr. Dinesh Bohra				
		4. Mr. Rajkumar Bohra				

103	Gautam Nemani (in the matter of Synthiko Foils Ltd.)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.	18/SW/04 (new s c no.245/2006)	9-Feb-02
		1. Gautam Nemani				
104	Giltedge Mgt. Services Ltd.		47th ACMM Esplanade Mumbai	Section 12 of SEBI Act, 2(i) of SCRA and Regulation 2 (c) of SEBI (PFUTP) Regulations 1995	17/SW/04 (new s cno.244/06)	9-Feb-02
		2) Ketan Sheth				
		3) Kritikant Kantesaria				
		4) Mahendra Changela				
2002-2003						
105	Western Paques Ltd.		Judicial Magistrate First Class Pune	Sec. 207 of Companies Act, 1956.	C.C.No.109/00	30/03/03
		1. Shri Chandan P. Gadgil				

		2. Shri Nandan P Gadgil				
		3. Debeshwar Pratap Jha				
106	Ojas Technochem Products Ltd., and its four directors viz.,		19th ACMM Esplanade Mumbai	Sec 113 r/w Sec 621 of Companies Act, 1956	2116/W/03 (s c no.39/2006)	26/02/03
		1) Ojas Technochem Products Ltd				
		2 Shri Kanti Jayendra Shukla				
		3) Shri Suresh Kanti Shukla				
		4) Shri Vinod Kanti Shukla				
		5) Shri Jayendra Milap Shukla				
107	Shri B. D. Agarwal (Managing Director of Vikas WSP Ltd.)		Judicial Magistrate First Class Siwani Haryana	Sec. 207 of Companies Act, 1956.	2969/2002	12/8/2002
		1) Vikas WSP Ltd.,				

		2) Shri B. D. Agarwal				
108	Shri Asis Bhaumik & others (in the matter of Sahney Paris Rhodes Ltd)		Spl. Judge for Economic Offences Hyderabad	Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992	C.C.No.373/02	28/08/2002
		1) Asis Bhaumik				
		2) Raja Bhaumik,				
		3) Rana Bhaumik				
109	Shri Vijit Krishna Pillai (in the matter of Shney Paris Phodes Ltd)		Spl. Judge for Economic Offences Hyderabad	Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992	C.C.No.374/02	28/08/2002
		1) Shri Vijit Krishna Pillai				
110	Shri S. Ramesh & anr.(in the matter of Shney Paris Phodes Ltd)		Spl. Judge for Economic Offences Hyderabad	Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992	C.C.No.375/02	28/08/2002
		1) Shri S. Ramesh				

		2) S. Padma Latha				
111	Shri Ashgar Mun (in the matter of Vakranjee Software Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a) & (b) SEBI (PFUTP) Regulations, 1995 and SEBI (SAST) Regns. 1997.	2243/S/03	27/08/02
		1) Shri Ashgar Mun				
112	Shri Kirit Sheth (in the matter of Vakarngee Software Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a) & (b) SEBI (PFUTP) Regulations, 1995 and Regulation 7 (1) SEBI (SAST) Regulations, 1997	2187/W/03 (s c no. 1 of 2007)	27/08/02
		1) Shri Kirit Sheth				

113	Shri Sanjay Kothari (in the matter of Vakrangee Software Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a) & (b) SEBI (PFUTP) Regulations, 1995 and Regulation 7 (1) SEBI (SAST) Regulations, 1997	2186/W/03	27/08/02
		1) Shri Sanjay Kothari				
114	Shri Devinder Sahney & ors (in the matter of Sahney Paris Rhone Ltd)		47th ACMM Esplanade Mumbai	Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992	2244/S/03 (Misc. Appln No.82/2007)	27/08/02
		1)Devinder Sahney,				
		2)Kanwaldeep Kaur Sahney,				
		3)Rajiv Sahney,				
		4)Anupa Sahney,				
		5)Jasjiv Sahney				

115	Shri Suresh G. Motwani (In the matter M/s Roofit Industries Ltd)		47th ACMM Esplanade Mumbai	Section 207 of the Companies Act.	653/W/02	30/08/02
		1)Suresh G. Motwani,				
		2)Kishore G. Motwani,				
		3)Girish N. Kamat,				
		4) E. V. Hariharan,				
		5) Milind Tamhane,				
		6) Meghshyam D Gothivrekar				
116	JEM Fiscal Ltd. & ors (In the matter of Eonour Software Ltd & Morepen Hotel Ltd)		47th ACMM Esplanade Mumbai	Section 11(3) of SEBI Act. Non compliance of Summons	2170/W/03 (Spl Case No.12/2007)	13/08/02
		1)JEM Fiscal Ltd.,				
		2)Hakim Auto Ltd.,				
		3)Nazir Hakim				

117	Kanoria Securities & Financial Services Ltd.(in the matter of Pashupati Cables Ltd		47th ACMM Esplanade Mumbai	SEBI (Merchant Banker) Regulations, 1995	2172/W/03(spl case no.22/2007)	14/08/02
		1)Kanoria Securities & Financial Services Ltd				
		2)Shri Ram Aggarwal,				
118	Shri Saurabh H. Bora (In the matter of SNOWCEM INDIA LIMITED)		47th ACMM Esplanade Mumbai	Section 11(3) of SEBI Act of 1992	2173/W/03-3548/S/03	13/08/02
		1)Shri Saurabh H. Bora				
119	Monika Financial Services Pvt. Ltd. (In the matter of MAA LEAFIN & CAPITAL LTD)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	2168/W/03	12/8/2002

		1)Monika Financial Services Pvt. Ltd.,				
		2)Shri Nizarali Satani,				
		3) Shri Nilofar Satani.				
120	Vikas WSP Ltd. & anr.		47th ACMM Esplanade Mumbai	Sec.21, 23(2) & 24 of Securities Contract (Regulation) Act, 1956	2171/W/03	13/08/02
		1)Vikas WSP Ltd.,				
		2)Shri B.D. Agarwal				
121	Yogi Leasing & Finance Ltd.,		37th ACMM Esplanade Mumbai	24(2) of SEBI Act	2163/W/03	12/8/2002
		1)Yogi Leasing & Finance Ltd.,				
		2) Shri Avinash Magan				

122	Ramavtar B. Sharma & prs (Silveroak Commercial Ltd.)		47th ACMM Esplanade Mumbai	24(1) of SEBI Act, read with Sec. 11 B of SEBI Act, 1992, r/w Regulation 11(1), 21(3) & 44 of SAST Regualtions 1997.	80/S/03	30/08/02
		1)Ramavtar B Shama				
		2)Lalita R. Sharma				
		3)Ramjilal A. Sharma				
		4) Dropti B. Sharma				
		5) Nitin R. Sharma				
		6) Nikhil R. Sharma				
		7) Ashish R. Sharma				
		8) B.A. Sharma				
		9) Purshottam Saraf				
		10)Saravan Saraf				
		11) K B Rathi				
		12) Kanta K Rathi				

		13) Vikas K Rathi				
		14) Nimesh K Rathi				
		15)Jasolma Finvest Ltd.				
		16) K. B. Rathi				
		17) J P Karwa				
		18) Kanta K Rathi				
		19)Jasolma Securities Ltd				
		20) K. B. Rathi				
		21) J P Karwa				
		22) Kanta K Rathi				
		23)Jasolma Marble & Industries Ltd.				
		24)K. B. Rathi				
		25)J P Karwa				
		26)Kanta K Rathi				
		27)Jasolma Synthetics Ltd				
		28)K. B. Rathi				
		29)J P Karwa				
		30)Kanta K Rathi				
		31)Vipul Drugs Pvt. Ltd.				
		32)N. M. Mehta				

		33)V. N. Mehta				
		34)S. N. Mehta				
		35) Precesion Drugs Ltd.				
		36) Rajkumar B. Sharma				
		37) Nikhil R. Sharma				
		38) Shekhar R. Iyer				
		39) Rinku Pharma Ltd.				
		40) Nitin R. Sharma				
		41) Kuldip B. Sharma				
		42) Manoj O. Sharma				
		43) Sarvodaya Global Ltd.				
		44) Nitin R. Sharma				
		45) Kuldib B. Sharma				
		46) Banvarilal A. Sharma				

123	Shri R. M. Mishra (in the matter of Vertex Machinery Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	1759/S/03 (s c no.293/2003)	17/09/02
		Shri R. M. Mishra				
124	Shri Ravi Totla (in the matter of Vertex Machinery Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	3809/S/03	17/09/02
		Shri Ravi Totla				
125	Shri R. K. Goyal (in the matter of Vertex Machinery Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	1762/S/03	17/09/02
		Shri R. K. Goyal				
126	Shri Anil Agarwal (in the matter of Vertex Machinery Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	1760/S/03	17/09/02
		Shri Anil Agarwal				
127	Shri Vijay Babuna (in the matter of Vertex Machinery Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	1761/S/03	17/09/02

		Shri Vijay Babuna				
		Shri Suresh Sharma (Application for impleading suresh sharma is pending)				
128	Shri Sunil Sharma (in the matter of Vertex Machinery Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	1763/S/03	17/09/02
		Shri Sunil Sharma				
129	Shri P.S. Aggarwal		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA, 1956	2463/S/03	13/9/02
		Shri P.S. Aggarwal				

130	AA stock Movers		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1656/S/03	24/09/02
		AA stock Movers				
131	M/s Aakar Investment & Financial Consultancy		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1767/S/03	24/09/02
		M/s Aakar Investment & Financial Consultancy				
132	M/s Anju & Co.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1659/S/03	24/09/02

		M/s Anju & Co.				
133	Balaji & Co. and Ors.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1657/S/03	24/09/02
		1) Balaji & Co. and Ors.				
		2) Vinay Goel				
		3) Ramesh Goel				
		4) Ashok Goel				
134	M/s BCS Financial Services		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1655/S/03	24/09/02
		M/s BCS Financial Services				

135	D D Securities		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1654/S/03	24/09/02
		D D Securities represented by its partner Shri Manish Saigal				
136	M/s Integrated Enterprises.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1660/S/03	24/09/02
		M/s Integrated Enterprises				

137	Shri J. M. Karia		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1658/S/03	24/09/02
		Shri J. M. Karia				
138	M/s Krishna Investment & finance Co.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	257/S/03	24/09/02
		M/s Krishna Investment & finance Co.				
139	M/s Sankalp Associates		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	82/S/03	3/10/2002

		M/s Sankalp Associates				
140	Satisha & Co.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	83/S/03	3/10/2002
		Satisha & Co.				
141	Shri T. Sridhar		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	255/S/03	3/10/2002
		Shri T. Sridhar				
142	M/s Srikantkumar Rameshchandra		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	81/S/03	3/10/2002

		1) Srikantkumar Rameshchandra				
		2) Jagdip Sutaria				
143	M/s Shubh Shanti Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2178/W/03	3/10/2002
		M/s Shubh Shanti Investment through its Proprietor Shri Inder Mal Solanki.				
144	M/s Sun Securities		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1766/S/03	17/09/02
		M/s Sun Securities				

145	M/s Uma Shares		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	256/S/03	3/10/2002
		M/s Uma Shares through its partners 1. Shri P. Chidambaram 2.Shri C. Seenu				
146	M/s Yeshco		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	74/SW/2004 (S C NO.274/06)	3/10/2002
		M/s Yeshco, represented through its proprietor Smt. Varsha Mahapatre.				

147	Krebs Biochemicals Ltd.		Spl. Judge for Economic Offences Hyderabad	Sec.63 & 68 of Companies Act, 1956.	407/02	21-09-2002
		1) Krebs Biochemicals Ltd.				
		2) Shri R. T. Ravi				
		3) Shri A. Narendra				
148	Shri Shyam Securities		47th ACMM Esplanade Mumbai	SEBI (Stock Broker and Sub-Brokers) Rules 1992.	258/S/03	3/10/2002
		1) Shree Shyam Securities				
		2) Shri Maheshbhai Totla				
		3) Shri Kamal Rathi				
149	Aash Infin & Agrowth Pvt. Ltd (In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	2179/W/03 (new sc no.40/06)	8/10/2002

		1) Aash Infin & Agrowth Pvt. Ltd.				
		2) Shri Ashok Parmar				
150	Parthana Engineering (In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	3838/S/03 (s c no.98/2006)	30/10/02
		1) Parthana Engineering				
151	Allbless Trading & Investment Pvt. Ltd. (In the matter of Suryadeep Salt Refinery & Chemical Works Ltd).		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	3834/S/2003	30/10/02
		1)Allbless Trading & Investment Pvt. Ltd.				

		2) Shri Dinesh Bhanushali				
		3) Shri Dilip Bhadeka				
152	Yes Investment & anr (In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	2183/W/03	8/10/2002
		1) Yes Investment				
		2) Shri Deepak Chudasma				
153	Scallop Investment & Leasing Pvt. Ltd. & anr. (In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	2466/W/03	8/10/2002

		1)Scallop Investment & Leasing Pvt. Ltd.				
		2) Shri Amrish Valia				
154	Suryadeep Salt, Refinery & Chemicals Ltd. & anr. (In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	2182/W/03	8/10/2002
		1.Suryadeep Salt, Refinery & Chemicals Ltd.				
		2.Dr. Rajendra Singh Rathod				
155	Citi securities (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2465/W/03	08/10/03
		Citi securities				

156	Rajeev & Co.(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA, 1956	2180/W/03	8/10/2002
	(In the matter of Group of Cases against USB)	Rajeev & Co.				
157	Tribuwan Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.17 of SCRA	3836/S/03 (s c no.96/2006)	30/10/02
		Tribuwan Investment				
158	M/s Goel Investor (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3824/S/03	3/10/2002

		M/s Goel Investor				
159	Shri Jyotish B. Shah (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3825/S/03 (new s c no.	3/10/2002
		Shri Jyotish B. Shah				
160	Dimensional Capital & Services Pvt. Ltd.(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.17 of SCRA	3823/S/03	3/10/2002
		Dimensional Capital & Services Pvt. Ltd.				
161	M/s Sundaram Services(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1770/S/03	3/10/2002

		M/s Sundaram Services, represented through its proprietor Shri V.M. Sundram.				
162	Sai Data Securities (P) Ltd. (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1771/S/03	3/10/2002
	(In the matter of Group of Cases against USB)	Sai Data Securities (P) Ltd.				
163	M/s Shree Shitalnath Investments (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1768/S/03	3/10/2002
		M/s Shree Shitalnath Investments				

		Proprietor/Director				
164	Shri Sailesh M. Doshi (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1769/S/03 (s c no.287/2006)	3/10/2002
		Shri Sailesh M. Doshi				
165	M/s Manish Impex(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3828/S/03	3/10/2002
		M/s Manish Impex				
166	M/s R. V. Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3822/S/03 (NEW NO.157/2006)	3/10/2002

	(In the matter of Group of Cases against USB)	M/s R. V. Investment				
167	M/s PVR Securities (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3827/S/03	3/10/2002
	(In the matter of Group of Cases against USB)	M/s PVR Securities				
168	M/s Megha Enterprises		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3826/S/03	3/10/2002
	(In the matter of Group of Cases against USB)	M/s Megha Enterprises				

169	RAC Investment(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3821/S/03	3/10/2002
		RAC Investment				
170	A. K Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3922/S/02 - 3831/S/2003	8/10/2002
		M/s A. K Investment				
171	M/s Chirag Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3924/S/02 - 3832/S/2003	8/10/2002
		M/s Chirag Investment				

172	M/s Equity Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3829/S/2003	8/10/2002
		M/s Equity Investment				
173	M/s Five Star, Capital Services Ltd. (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1855/W/03	8/10/2002
		M/s Five Star, Capital Services Ltd.				
174	M/s S. S. Financial Services (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2184/W/03	8/10/2002

		M/s S. S. Financial Services				
175	M/s Sagar Securities (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2181/W/03	8/10/2002
	(In the matter of Group of Cases against USB)	M/s Sagar Securities				
176	Shri G. Lakshminarayana (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2467/W/03	8/10/2002
		Shri G. Lakshminarayana				

177	M/s Siby & Co (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2468/W/03	10/10/2002
		M/s Siby & Co				
178	M/s Roop Chand Vaswani(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3835/S/03 (s c no.95/2006)	30/10/02
	(In the matter of Group of Cases against USB)	1) Roop Chand Vaswani				
179	M/s Reach High Investments (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1860/W/03 (new s c no.33/2006)	30/10/02

		M/s Reach High Investments				
180	M/s Parikh Enterprises (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1856/W/03 (NEW S C NO.29/06)	30/10/02
		M/s Parikh Enterprises				
181	M/s Open Leaf Stock & Shares Pvt. Ltd.(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1858/W/03 (new s c no.31/06)	30/10/02
		1) M/s Open Leaf Stock & Shares Pvt. Ltd.				
		2) Shri Mazhar Ali Khan				

182	Shri Adil Tamboli (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3830/S/2003	8/10/2002
		Shri Adil Tamboli				
183	M/s M S Securities(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1859/W/03 (NEW S C NO.32/06)	30/10/02
		M/s M S Securities				
184	M/s J D Investment(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1857/W/03 (NEW S C NO.30/2006)	30/10/02
		M/s J D Investment				

185	M/s Atul Agarwal & Co.(In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	3837/S/03 (s c no. 97/2006)	30/10/02
		M/s Atul Agarwal & Co.				
186	M/s Money Management Services Ltd.. (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1799/S/03 (new s c no.28/2006)	11.11.02
		M/s Money Management Services Ltd..				
187	M/s Pratibha Consultancy (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	1798/S/03 (new s c no.27)	11/11/2002

	(In the matter of Group of Cases against USB)	M/s Pratibha Consultancy				
188	P. C. Fincap Pvt. Ltd. (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2476/W/03 (spl case no.71/2006)	1/11/2002
		P. C. Fincap Pvt. Ltd.				
189	R. K. Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2474/W/03 (new s c no.69/2006)	1/11/2002
		R. K. Investment				

190	Malar Share Shoppe Ltd (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA, 1956	2475/W/03 (s c no.70/2006)	1/11/2002
		Malar Share Shoppe Ltd				
191	Kshitiz Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA 1956	2473/W/03 (new no.68/2006)	1/11/2002
		Kshitiz Investment				
192	Merchant Investment (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA 1956	2472/W/03 (new s c no.67/2006)	1/11/2002
		Merchant Investment				

193	R. R. Financials (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2470/W/03 (new s c no.66/06)	1/11/2002
		R. R. Financials				
194	Shri Dinesh Kumar Singhania		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4916/02	30/11/2002
	(In the matter of Group of Cases against USB)	Shri Dinesh Kumar Singhania				

195	Smt. Prema Poddar		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4910/02	30/11/2002
	(In the matter of Group of Cases against USB)	Smt. Prema Poddar				
196	Biyani Securities Pvt. Ltd.		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4914/02	30/11/2002

	(In the matter of Group of Cases against USB)	1.Biyani Securities Pvt. Ltd.				
		2 Shir Alope Biyani				
		3 Shri Ravindra Biyani				
197	Arihant Exim Scrip P Ltd.		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4915/02	30/11/2002
	(In the matter of Group of Cases against USB)	1 Arihant Exim Scrip P Ltd.				
		2.Shri Basudeo singhania				
		3.Shri Sanjay Kumar Jain				

198	Shri Ashok Kumar Poddar		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4909/02	30/11/2002
	(In the matter of Group of Cases against USB)	Shri Ashok Kumar Poddar				
199	Doe Jones Investments & Consultants Pvt. Ltd ((In the matter of Group of Cases against USB)		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4913/02	30/11/2002

		1.Doe Jones Investments & Consultants Pvt. Ltd.				
		2.Shri Raj Kumar Patni				
		3 Shri Raj Kumar Jain				
		4.Shri Gopal Singhania				
200	Shri Raj Kumar Poddar ((In the matter of Group of Cases against USB)		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4911/02	30/11/02
		Shri Raj Kumar Poddar				

201	Shri Ratan Lal Poddar (In the matter of Group of Cases against USB)		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4912/02	30/11/02
		Shri Ratan Lal Poddar				
202	Tripoli Consultancy Services Pvt. Ltd.		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4908/02	30/11/2002
	(In the matter of Group of Cases against USB)	1.Tripoli Consultancy Services Pvt. Ltd.				

		2. Shri B. P. Singhania				
		3. Shri Praveen Kumar Agarwal				
203	Shri Harish Chandra Biyani (CSE broker)		CMM Kolkata	Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992	C/4917/02	30/11/2002
		Shri H. C. Biyani				
204	Ram Sagar Sinha (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA 1956	1146/S/03 (new SC No.24/06)	7/1/2003
		Ram Sagar Sinha				

205	First Global Stock Broking Ltd.		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995, SEBI (Stock Broker and Sub Broker) Regulations, 1992 and SEBI (Portfolio Managers) Regulations.	2308/S/03	15/01/03
		1.First Global Stock Broking Ltd.				
		2.Vruddhi Confinvest Pvt. Ltd				
		3. Shri Shankar Sharma				
		4.Smt. Devina Mehra				
206	First Global Stock Broking Ltd.		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act (Non compliance of summons)	3842/S/03 (new sc no.99/06)	15/01/03
		1.First Global Stock Broking Pvt. Ltd				

		2.First Global Finance Pvt. Ltd				
		3.Virta Trade & Agencies Pvt. Ltd.,				
		4.Vruddhi Confinvest Pvt. Ltd.,				
		5.Shri Shankar Sharma				
		6.Smt. Devina Mehra				
207	Hari Singh Champavat & ors. (Kirloskar Investment and Finance Ltd.)		47th ACMM Esplanade Mumbai	Violation 12, 15 & 16 of SEBI (SAST) Regulations 1997	3851/S/03 (s c no.102/2006)	31/01/03
		1. Shri Hari Singh Champawat				
		2.Shri Keshar Singh Rathore				
		3.Shri Manohar Singh Rathore				

208	Hari Singh Champavat (in the matter of Kirloskar Investment Finance Ltd.)		47th ACMM Esplanade Mumbai	Sec,11 (3) of SEBI Act	86/S/03 - 3850/S/03 (s c no.101/2006)	31/01/03
		1) Hari Singh Champavat				
209	Keshar Singh Rathore (in the matter of Kirloskar Investment Finance Ltd.)		47th ACMM Esplanade Mumbai	Sec,11 (3) of SEBI Act	85/S/03 - 3849/S/2003 (s c no.100/2006)	31/01/03
		1) Keshar Singh Rathore				
210	SRG Infotech Ltd.(in the matter of Kirloskar Investment Finance Ltd.)		47th ACMM Esplanade Mumbai	Sec,11 (3) of SEBI Act	3852/S/03 (s c no.103/2006)	31/01/03
		1. SRG Infotech Ltd. & ors.				
		2. Shri Sandeep Bansal				
		3. Shri Kanika Sharma				

211	Rajesh Exports Ltd. & ors		47th ACMM Esplanade Mumbai	Regulation 4(a)& (c) of SEBI(PFUT P) Regulations 1995.	84/S/03 - 5/SW/2003 (new s c no.242/06)	31/01/03
		1. Rajesh Exports Ltd.				
		2. Shri Rajesh Mehta				
		3. Shri Prashanth Mehta				
212	Vishwapriya Financial Services and Securities Ltd. & ors .		47th ACMM Esplanade Mumbai	Regulation 4 (e) of SEBI(PFUT P) Regulations 1995.	83/S/03 - 6/SW/2003	31/01/03
		1. Vishwapriya Financial Services and Securities Ltd.				
		2 Shri R. Subramanian				
213	CT Cotton Yarn Ltd.		47th ACMM Esplanade Mumbai	Section 19, 20, 21, & 22 of Depositories Act, 1996.	949/S/03 (new s c no.21/06)	26/02/03
		1) CT Cotton Yarn Ltd				
		2) Shri V.P. Punj				
		3) Shri A.M. Khusro				

		4) Shri A.K. Godika				
214	Viral Syntex Ltd.		47th ACMM Esplanade Mumbai	Section 19, 20, 21, & 22 of Depositories Act, 1996.	946/S/03(new s c no.18/2006)	26/02/03
		1) Viral Syntex Ltd.				
		2) Shri Krishna Kumar Khadelwal				
		3) Shri Mannalal Khandelwal				
215	European Software Alliance LTd.		47th ACMM Esplanade Mumbai	Section 19, 20, 21, & 22 of Depositories Act, 1996.	948/S/03 (new s c no.20/06)	26/02/03
		1) European Software Alliances Ltd.				
		2) Shri K K Ravindran				
		3) Shri A V Nair				
		4) Shri Biswajit Maulik				
		5) Shri Gurunath Vadke				
		6) Shri Ashish Tiwari				

216	Otoklin Plants and Equipments Ltd.		47th ACMM Esplanade Mumbai	Section 19, 20, 21, & 22 of Depositories Act, 1996.	950/S/2003 (new s c no.22/06)	26/2/2003
		1) Otoklin Plants and Equipments Ltd.				
		2) Shri Dilip K Jhaveri				
217	Jas One Securities Pvt.Ltd. (in the matter of Electrolus Kelvinator Ltd)		47th ACMM Esplanade Mumbai	Section 193 of IndinaPenal Code,1860	2115/S/03 (new s c no.38/06)	4/1/2003
		1)Jas One Securities Ltd.				
		2) Jaswant A Parikh				

218	Ketan Parekh (in the matters of (1)Credit Suisse First Boston(I)SecuritiesP. Ltd 2. M/s Dresdner Kleinwort Benson Securities (I) Ltd. 3.Adani Exports Ltd. 4.Global TelesystemsLtd. 5) Himachal Furistic Communications Ltd.		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	Old CC No.123/2003 New No. 2574/S/2003	7-Mar-03
		1) Shri Ketan V. Parekh				
		2) Shri Kartik K Parekh				
		3)Classic Credit Ltd				
		4) Shri Ketan V. Parekh (Director of A-3)				
		5) Shri Kirtikumar N. Parekh (Director of A-3)				

		6)Shri Kartik K Parekh (Director of A-3)				
		7.Panther Fincap & Mgt. Services Ltd.				
		8) Shri Ketan V. Parekh (Director of A-7)				
		9) Shri Kirtikumar N. Parekh (Director of A-7)				
		10)Shri Kartik K Parekh (Director of A-7)				
		11.Shri Navinchandra Parekh (Director of A-7)				
		12)Luminant Investment Private Ltd				
		13)Shri Ketan V Parekh (Director of A-12)				

		14. Shri Arun J Shah (Director of A-12)				
		15. Chitrakut Computers Pvt. Ltd				
		16. Shri Ketan V Parekh (Director of A- 15)				
		17. Shri Kirtikumar N. Parekh (Director of A- 15)				
		18) NH Securities Ltd.				
		19) Shri Kirtikumar N. Parekh (Director of A-18)				
		20) Shri V N Parekh (Director of A-18)				
		21) Shri Navinchandra Parekh (Director of A- 18)				
		22) Classic Shares & Stock Broker Ltd				

		23. Shri Kartik K Parekh (Director of A-22)				
		24 Shri Kirtikumar N Parekh (Director of A-22)				
		25) Shri Kaushik C Shah (Director of A-22)				
		26) Shri Mukesh Joshi (Director of A-22)				
		27) Saimangal Investrade Ltd				
		28) Shri Kaushik C Shah (Director of A-27)				
		29) Shri Ketan V Parekh (Director of A-27)				
		30) Shri Kartik K Parekh (Director of A-27)				
		31) Classic Infin Ltd				

		32) Shri Ketan V Parekh (Director of A-31)				
		33) Shri Kirtikumar N. Parekh (Director of A-31)				
		34) Panther Investrade Ltd				
		35) Shri Kirtikumar N. Parekh (Director of A-34)				
		36) Shri Ketan V Parekh (Director of A-34)				
		37) Shri Kartik K Parekh (Director of A-34)				
219	Sanjay Khemani		CMM Kolkata	Securities Contract (Regulations) Act	C/1429/03	27/03/03
		Sanjay Khemani				

220	Sanjay Khemani		CMM Kolkata	Section 19(1) of Securities Contract (Regulations) Act 1956, Regulation 4 of SEBI (PFUTP) Regulations 1995 and Regulation 7 of SEBI (Stock Boker & Sub broker) Rgulations 1992	C/1430/03	27/03/03
		Sanjay Khemani				
221	N. Khemani		CMM Kolkata	Section 19(1) of Securities Contract (Regulations) Act 1956, Regulation 4 of SEBI (PFUTP) Regulations 1995 and Regulation 7 of SEBI (Stock Boker & Sub broker) Rgulations 1992	C/1428/03	27/03/03

		N. Khemani				
222	Taniya Securities Ltd. & ors in the matter of MOH Limited		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act	3870/S/03 (s c no.109/2006)	27/03/2003
		1.Taniya Securities Ltd.				
		2.Shri Gaurang Patel				
		3.Shri Parag Patel				
		4.Shri Rajinder Sinh Goel				
223	Shri Piyush Jhaveri, propreitor of Sree Parshwa Finance in the matter of MOH Ltd.		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act.and 193 IPC	3871/S/03 (s c no.110/2006)	27/03/2003
		Shri Piyus Jhaveri				
224	Smt. Alpa Shah (proprietor of A M Investments) in the matter of MOH Ltd.		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act and 193 IPC	3875/S/03 (s c no.114/2006)	27/03/2003
		Smt. Alpa Shah				

225	Kajol Impex Ltd. & anr. in the matter of MOH Ltd.		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act and 193 IPC	3874/S/03 (s c no.113/2006)	27/03/2003
		1) Kajol Impex Ltd				
		2) Shri Hemrajsinh Vaghela				
226	Abhilasha Securities P Ltd. in the matter of MOH Ltd.		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act	3869/S/03 (new s c no.108/06)	27/03/2003
		1) Abhilasha Securities Pvt. Ltd.				
		2) Smt Kanan Desai				
		3) Shri Yezdi Master				
227	Shri Jitender Shah in the matter of MOH Ltd.		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act. & 193 IPC	3873/S/03 (s c no.111/2006)	27/03/2003
		Shri Jitender Shah				

228	Smt Varsha K Gandhi (proprietor of Mahavir Investments) in the matter of MOH Ltd.		47th ACMM Esplanade Mumbai	Section 11 (c) 6 of SEBI Act	3876/S/03 (s c no.115/2006)	27/03/2003
		Smt Varsha K Gandhi				
229	Padmini Technologies Ltd		ACMM Tis Hazari Court Delhi	113 (2) of Companies Act.	252/03	26.03.02
		1) Padmini Technologies Ltd				
		2) Shri Rajesh Sodhi				
		3) Shri Praveen Kumar Jain				
		4) Shri Vishnu Sarup				
		5) Shri Vivek Nagpal				
230	DSQ Holdings Ltd.		23rd MM Saidapet Chennai	Regulation 3 of SEBI (Insider Trading) Regulations, 1992.	2658/03 (crl. R.C No.233 of 2006)	27/03/03
		1) DSQ Holdings Ltd.				
		2) Dinesh Dalmiya				

		3) Shri K. Gopalakrishnan				
231	First Custodian Fund India Ltd. & ors		47th ACMM Esplanade Mumbai	Regulation 6 (a) to (d) of SEBI (PFUT P) Regulations, 1995	2577/S/03 (new s c no.84/2006)	31/03/03
		1) First Custodian Fund India Ltd.				
		2) Shri Sushil Manti				
		3) Shri Surendra Kumar Banthia				
		4) Shri Manish Banthia				
232	Shri Srikant G Mantri		47th ACMM Esplanade Mumbai	Regulation 6 (a) to (d) of SEBI (PFUT P) Regulations, 1995	2575/S/03 (NEW S C NO.82/2006)	31/03/03
		Shri Srikant G Mantri				
233	Harvest Deal Securities		47th ACMM Esplanade Mumbai	Regulation 6 (a) to (d) of SEBI (PFUT P) Regulations, 1995	2576/W/03 (new sc no.83/2006)	31/03/03

		1) Harvest Deal Securities Ltd				
		2) Shri Rajendra Kumar Banthia				
		3) Smt. Saroj Banthia				
		4) Shri Manish Banthia				
234	SEBI vs. Ritesh Polyesters Ltd.		Spl. Judge for Economic Offences Hyderabad	Sec. 63 of Companies Act, 1956.	93/03	29/03/03
		1. Ritesh Polyester Ltd.				
		2. Shri Shiv Shanker Agarwal				
		3. Shri Surender Kumar Agarwal				
		4. Shri Mahender Kumar Agarwal				
		5. Smt. Roop Rekha Agarwal				

235	SEBI vs. Shri K. Thanu Pillai (Slipt case in the matter Ritesh Polyesters Ltd.		Spl. Judge for Economic Offences Hyderabad	Sec. 63 of Companies Act, 1956.	111/03	2003
		1. Shri K Thanu Pillai (A5 in CC. No. 93/03				
236	SEBI vs. DSQ Software Ltd.		23rd MM Saidapet Chennai	Reg. 4, 5 and 6 of SEBI (Prohibition of Fraudulent Trade Practices Relating to Securities Market) Regulations, 1995	2776/03 (crl. R.C. No.234/2006)	28/03/03
		1. DSQ Software Ltd.				
		2. Shri Mohammed Ghulam Ghouse				
		3. Shri Dinesh Dalmia				
		4. Shri V M Sundaram				
		5. Shri S K Bhatnagar				

		6. Shri B. K . Pal				
		7. Shri K M Venkateshwaran				
		8. Shri Pawan Kumar				
		9. New Vision Investment Ltd.				
		10. New Vision Investment Pvt. Ltd.				
		11. Dinesh Dalmia Technology Trust				
		12. Dr. Suryanil Ghosh				
		13. Shri Dinesh Dalmia				
		14. Dinesh Dalmia Technologies Trust				
237	Incap Financial Services Ltd.		47th ACMM Esplanade Mumbai	Section 11 & 11 A of SEBI Act.	499/M/03	10-Jul-02
		1.Incap Financial Services Ltd.				
		2.Shri Kanti Bhai Patel				

		3.Shri Roopram Sharma				
		4.Shri Nimesh Patel				
		5.Shri Kirti S. Kotaria				
		6.Shri Satyendra Nath Gandhi				
2003-2004						
238	Shri Deven Mehta (in the matter of Vakrangee Software Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a) & (b) SEBI (PFUTP) Regulations, 1995 and Regulation 7 (1) SEBI (SAST) Regulations, 1997	2185/W/03	27/08/03
		1) Shri Deven Mehta				
239	Citi securities (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2465/W/03	08/10/03
		Citi securities				

240	Manna Glass Tech Industries Ltd.		47th ACMM Esplanade Mumbai	Reg.59 & 60 of SEBI (DP) Regulations, Sec. 18 r/w 20 of Depositories Act, 1996.	2279/W/03 (s c no.41/2006)	28/11/03
		1.Manna Glass Tech Industries Ltd				
		2.Ashok N Choksi				
		3.Dattatray Sawant				
		4.Jayesh Mehta				
241	Arihant Threads Ltd.		47th ACMM Esplanade Mumbai	Section 20 of Depositories Act, 1996.	3864/S/03 (new s c no. 104/2006)	03.03.2004
		1) Arihant Threads				
		2) K. L. Jain				
242	Arihant Cotsyn Ltd.		47th ACMM Esplanade Mumbai	Depositories Act, 1996.	3865/S/03 (new s c no.105/2006)	03.03.2004
		1) Arihant Cotsyn				
		2) K. L. Jain				
243	Arihant Industries Ltd.		47th ACMM Esplanade Mumbai	Section 20 of Depositories Act, 1996.	3866/S/03 (new s c no.106/2006)	03.03.2004

		1) Arihant Industries Ltd.				
		2) K. L. Jain				
244	M/s Indus Portfolio (In the matter of Group of Cases against USB)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA	2469/W/03	10/10/2003
		M/s Indus Portfolio				
245	Vikas WSP Ltd. & ors		47th ACMM Esplanade Mumbai	SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995	3872/S/03 (new no. SC No.111/06)	17/06/2003
		1) Vikas WSP Ltd.				
		2) Shri B D Agarwal				
		3) Shri J D Agarwal				

		4) Shri B L Jindal				
		5) Shri R C Jindal				
246	Shri J E Talaulicar (in the matter of Tata Finance Ltd.)		47th ACMM Esplanade Mumbai	Reg. 3 of SEBI (Insider Trading) Regulations, 1992.	3877/S/03	3/4/2003
		1)Shri J E Talaulicar				
		2.Shri Dilip Pendse				
		3.Shri A. L. Shilotri				
247	SEBI vs. Ananya Traders Ltd		47th ACMM Esplanade Mumbai	Sec. 177 and 193 of The Indian Penal Code, 1860.	3879/S/03 (s c no.117/2006)	4/4/2003
		1. Ananya Traders Ltd.				
		2. S. Sengupta				
		3.P. Majumdar				
248	SEBI vs. EXV Finvest Ltd		47th ACMM Esplanade Mumbai	Sec. 177 and 193 of The Indian Penal Code, 1860.	3881/S/03 (s c no.119/2006)	4/4/2003
		1. EXV Finvest Ltd.				

		2.S. G. Dhanuka				
		3.S. N. Singh				
249	SEBI vs. Munga Holdings Ltd.		47th ACMM Esplanade Mumbai	Sec. 177 and 193 of The Indian Penal Code, 1860.	3878/S/03 (s c no.116/2006)	4/4/2003
		1.Munga Holdings Ltd.				
		2.R. P. Sharma				
		3. S. Datta Roy				
		4. R. Adak				
		5.Nirmal Suchanti				
		6.Radha Krishna Pandey				
250	SEBI vs. Securities Brokers of India Ltd		47th ACMM Esplanade Mumbai	Sec. 177 and 193 of The Indian Penal Code, 1860.	3880/S/03 (s c no.118/2006)	4/4/2003
		1. Securities Brokers of India Ltd.				
		2. Pawan Kumar Ruia				
		3. Nupil Kumar Gupta				

		4. Surendra Kumar Singhi				
251	SEBI vs. Sunflex Finance & Investments Ltd		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	144/0S/03	9/4/2003
		1.Sunflex Finance & Investments Ltd				
		2. Vinod B. Agarwal				
		3.Kishore S. Dhurandhar				
		4. Anil Paradkar				
252	SEBI vs. Zeus Management Consultant Pvt. Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	3867/S/03 (s c no.107/2006)	28/04/03
		1.Zeus Management Consultant Pvt. Ltd.				
		2. Shri K. Ram Kumar				
		3. Shri V. Mahadevan				

253	SEBI vs. Information Technologies India Ltd. and ors		47th ACMM Esplanade Mumbai	Regulation 4 (a) to (e),6 (d) of SEBI (Prohibition of Fraudulent Trade Practices Relating to Securities Market) Regulations, 1995, Regulation 4 of SEBI (Insider Trading) Regulations 1992 and Regulation 11 (2) of SEBI (SAST) Regulations.	3882/S/03 (120/2006)	16/04/03
		1.Information Technologies (India) Ltd.				
		2.Vinay Rai				
		3. Anil Rai				
		4. Amit Rai				
		5. S. K. Mittal				
		6. V. C. Rai				
		7. Manoj Srivastava				
		8. Suresh Sachdev				
		9. Aditya Pittie				
		10. RKKR Agencies Ltd.				

		11.Utility Trade Links (Pvt.) Ltd.				
		12.Pukhraj Holdings Pvt. Ltd.				
		13.B. M. Joshi				
		14. Anil Kanodia				
		15.T. S. Nair				
		16.Sunmac Iron & Steel Pvt. Ltd.				
		17.D. B Sharma				
		18. R. P Sharma				
		19. New Age Commercial Pvt. Ltd.				
		20. P. K. Rao				
		21. Niranjana Kumar Lakhotia				
		22. Ambica Ferro Alloys Pvt. Ltd.				
		23. P K Rao				
		24. Shri Sanjay Gupta				

		25. Vedant Steel Casings Pvt. Ltd.				
		26. P . K Rao				
		27. Sanjay Gupta				
		28. Deep Trades and Advances Pvt. Ltd.				
		29. R. B. Agarwal				
		30. V. K. Bindlesh				
		31. Eureka Machineries Pvt. Ltd.				
		32. Radha Ballab				
		33. Vijay Kumar Gupta				
		34. Arunoday Vinimay Pvt. Ltd.				
		35. P. K Rao				
		36. Jugal Kishor				
		37. Anjaly Flat Rolled Sheets Pvt. Ltd.				

		38. R. P. Sharma				
		39. Anupam Agarwal				
		40. Amit Share Trading Pvt. Ltd.				
		41. V. K. Agarwal				
		42. Gopal Vijay				
		43. Parvati Casting Pvt. Ltd.				
		44. Shiv Kumar				
		45. Sandeep Vyas				
		46. KRP Consultants Pvt. Ltd.				
		47. Gopal Vijay				
		48. V. K. Agarwal				
		49. Taurus Portfolio Ltd.				
		50. Santosh Gupta				
		51. Arun Aggarwal				

		52. Decent Dealers and Advances (Pvt.) Ltd.				
		53. V. K. Bindlesh				
		54. Om Prakash				
		55. Varren Financial Services (Pvt.) Ltd.				
		56. S. K. Gupta				
		57. Neeraj Gupta				
		58. Classic Dealers and Advances (P) Ltd.				
		59. Radha Ballab				
		60. V. K. Mantri				
		61. Aquarius steels Pvt. Ltd.				
		62. Anupam Kumar Agarwal				
		63. Gopal Vijay				

254	Enkay Texofood Industries Ltd		47th ACMM Esplanade Mumbai	Section 19,20,21 & 22 of Depositories Act, 1996	2076/S/03 (37/2006)	28/05/03
		1. Enkay Texofood Industries Ltd.				
		2. Shri Tulsidas Goyal				
		3. Shri Murlimanohar Goyal				
		4. Shri P. V. Nayak				
255	Mukerian Papers Mills Ltd		47th ACMM Esplanade Mumbai	Section 19,20,21 & 22 of Depositories Act, 1996	2075/S/03 (new s cno.36/06)	28/05/03
		1) Mukerian Papers Mills Ltd				
		2. Shri N. K. Oswal				
		3. Shri H. R. Darwesh				
		4. Shri N. K. Jain				
256	Punjab Woolcombers Ltd		47th ACMM Esplanade Mumbai	Section 19,20,21 & 22 of Depositories Act, 1996	2073/S/03 (new s c no.34/2006)	28/05/03

		1.Punjab Woolcombers Ltd				
		2.Shri N. K. Oswal				
		3. Shri Jangilal Oswal				
		4. Shri S. L. Goel				
		5. Shri Surinder Nath Sharma				
257	Suman Motels Ltd.		47th ACMM Esplanade Mumbai	Section 19,20,21 & 22 of Depositories Act, 1996	2074/W/03 (new s c no.35/2006)	28/05/03
		1.Suman Motels Ltd.				
		2. Shri Mukhtar Hussain				
		3. Shri Surendra M. Khandhar				
		4.Shri Praful M. Khandhar				

258	Bhupali Securities and ors		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rules, 1992 and Regulation 5 of SEBI (PFUTP) Regulations, 1995	2521/S/03 (new SC No.73/06)	6/6/2003
		1. Bhupali Securites				
		2. Sagar Kajbaje				
		3. Smita Kajbaje				
259	Rituja Finvest Pvt. Ltd. & ors(In the matter of Kreb Biochemicals Ltd.)		47th ACMM Esplanade Mumbai	Sec. 11C(6) of SEBI Act.	2291/W/03 (52/06)	26/6/03
		1. Rituja Finvest Pvt. Ltd.				
		2. Anil D Doshi				
		3. Dinesh D. Doshi				
		4. Vinod Shah				

260	Damayanti Finvest Pvt. Ltd. (In the matter of Kreb Biochemicals Ltd.)		47th ACMM Esplanade Mumbai	Sec.11C(6) of SEBI Act.	2293/W/03 (54/06)	26/06/03
		1. Damayanti Finvest Pvt. Ltd.				
		2. Anil D Doshi				
		3. Dinesh D. Doshi				
		4. Vinod Shah				
261	CDP Fincap Pvt. Ltd.(In the matter of Kreb Biochemicals Ltd.)		47th ACMM Esplanade Mumbai	Sec. 11C(6) of SEBI Act.	2292/W/03 (53/06)	26/06/03
		1. CDP Fincap Pvt. Ltd.				
		2. Anil D Doshi				
		3. Dinesh D. Doshi				
		4. Vinod Shah				
262	Alfavision Overseas (India) Ltd.		47th ACMM Esplanade Mumbai	Section 19,20,21 & 22 of Depositories Act, 1996	2294/W/03 (new s c no.55/06)	26/06/03

		1. Alfavision Overseas (India) Ltd.				
		2. Shri Vishnu Prasad				
263	Aay Pee Finstock Pvt. Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3942/W/03 (s c no.175/2006)	26/06/03
		Aay Pee Finstock Pvt. Ltd				
264	Aee- Bee Stocks Pvt Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3940/W/03	26/06/03
		Aee- Bee Stocks Pvt Ltd				

265	M/s Agrawal Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	2288/W/03 (new s c no.49/2006)	26/06/03
		M/s Agrawal Investments				
266	M/s Ajaymeru Securities		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3937/W03 (s c no.170/2006)	26/06/03
		M/s Ajaymeru Securities				
267	M/s A. M. Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3930/W/03 (s c no.163/2006)	26/06/03
		M/s A. M. Investments				

268	M/s B. L. Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3911/S/03 (145/06)	26/06/03
		M/s B. L. Investment				
269	Shri Balachandra Hegde		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3935/W/03 (s c no. 168/2006)	26/06/03
		Shri Balachandra Hegde				
270	Bapna Investment and Consultancy Services Pvt. Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3934/W/03 (s c no.167/2006)	26/06/03
		Bapna Investment and Consultancy Services Pvt. Ltd				

271	M/s Chitra R. Jagannathan		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3936/W/03 (s c no169/2006)	26/06/03
		M/s Chitra R. Jagannathan				
272	M/s Endee Commercial Stock		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3932/W/03 (s c no.165/2006)	26/06/03
		M/s Endee Commercial Stock				
273	M/s Ess Vee Associates		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3929/W/03 (s c no.162/2006)	26/06/03
		M/s Ess Vee Associates				

274	Ford Brothers Capital Services Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3938/W/03 (s c no.171/2006)	26/06/03
		Ford Brothers Capital Services Ltd				
275	M/s Fortune Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	2289/W/03 (s c no.50/2006)	26/06/03
		M/s Fortune Investment				
276	M/s Gopi Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3933/W/03 (s c no.166/2006)	26/06/03
		M/s Gopi Investments				

277	M/s GS Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	2285/W/03 (s c no.46/2006)	26/06/03
		M/s GS Investment				
278	M/s Indian Counter Equity Dealer		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3925/W/03 (s c no.158/2006)	26/06/03
		M/s Indian Counter Equity Dealer rep. by its partners Mrs. Shobhna Dalal and Shri Nikhil Dalal				

279	M/s Jatin J Shah		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3941/W/03 (s c no.174/2006)	26/06/03
		M/s Jatin J Shah				
280	M/s Kiran Parasrampur		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3939/W/03 (s c no.172/2006)	26/06/03
		M/s Kiran Parasrampur				
281	M/s Kunal Associates		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	2287/W/03 (s c no.48/2006)	26/06/03
		M/s Kunal Associates				

282	M/s Kushmegh Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3931/W/03 (s c no.164/2006)	26/06/03
		M/s Kushmegh Investments				
283	Loko Securities Pvt. Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3943/W/03 (s c no.176/2006)	26/06/03
		Loko Securities Pvt. Ltd				
284	M/s N M Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	2286/W/03 (new s c no.47/2006)	26/06/03
		M/s N M Investments				

285	Nagarjuna Securities Ltd.,		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3910/W/03 (144/06)	26/06/03
		Nagarjuna Securities Ltd.,				
286	M/s Om Investment Care		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3928/W/03 (new s c no.159/06)	26/06/03
		M/s Om Investment Care				
287	M/s Om Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3926/W/03 (s c no.159/2006)	26/06/03
		M/s Om Investment				

288	PCS Stock Broking Pvt. Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3913/W/03 (new s c no.147/06)	26/06/03
		1.PCS Stock Broking Pvt. Ltd				
		2.Shri P C Shah				
		3.Shri M P Rawat				
289	M/s R.G. Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3924/W/03 (s c no.157/2006)	26/06/03
		M/s R.G. Investments				
290	Shri Rajiv Mehta		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3916/W/03	26/06/03
		Shri Rajiv Mehta				

291	M/s Rupani Enterprises		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3923/S/03 (new s c no.156/2006)	26/06/03
		M/s Rupani Enterprises				
292	RVI Shares and Securities Pvt. Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3920/W/03 (new s c no.153/06)	26/06/03
		1. RVI Shares and Securities Pvt. Ltd				
		2. Shri Virendra G Jariwala				
293	M/s S S R Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3914/W/03 (148/06)	6/6/2003

		M/s S S R Investments				
294	M/s S. M. Samant		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 17 of SCRA Act 1956	3912/S/03 (146/2006)	26/06/03
		1) M/s S. M. Samant				
295	S. Patwa & Associates		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3918/W/03 (new s c no.151/06)	26/06/03
		S. Patwa & Associates				
296	M/s Smart Securities		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3922/W/03 (new s c no.155/06)	26/06/03
		M/s Smart Securities				

297	M/s Suvidha Traders		47th ACMM Esplanade Mumbai	Sec. 24 of SEBI Act.	3921/W/03 (new s c no.154/06)	26/06/03
		M/s Suvidha Traders				
298	M/s Timinab Investments		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3919/W/03 (s c no.152/2006)	26/06/03
		M/s Timinab Investments				
299	Shri Vinod Tripathi		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3927/W/03 (sc no.160/2006)	26/06/03
		Shri Vinod Tripathi				

300	Shri Viraf N Sodawaterwala		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3915/S/03 (s c no.149/2006)	26/06/03
		Shri Viraf N Sodawaterwala				
301	M/s Virtue Securities		47th ACMM Esplanade Mumbai	Sec. 24 of SEBI Act.	2290/W/03 (new s c no.51/2006)	26/06/03
		M/s Virtue Securities				
302	M/s Waishram Finance and Investment Ltd		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956	3917/W/03 (s c no.150/2006)	26/06/03
		M/s Waishram Finance and Investment Ltd				
303	Alkan Project Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2031/W/03 (63/06)	17/06/03
		1.Alkan Project Pvt. Ltd				

		2. Shri Ramesh Balkrishna Gudi				
304	Auto Investment Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2525/W/03 (new s c no.77/06)	6/6/2003
		1.Auto Investment Pvt. Ltd				
		2.Shri Suresh Gurbux Motwani				
		3.Shri Kishore G. Motwani				
305	M'Belle International Pvt. Ltd		47th ACMM Esplanade Mumbai	Sec. 11(3) of SEBI Act.	2299/W/03 (s c no.61/2006)	17/06/03
		1.M'Belle International Pvt. Ltd				
		2. Smt. Anupama S. Motwani				
		3. Smt Rita K. Motwani				
306	Mayfair Paper & Boards Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2526/W/03 (new s c no.78/06)	6/6/2003
		1.Mayfair Paper & Boards Pvt. Ltd				

		2.Shri Vinod G. Motwani				
		3.Shri Kishore G. Motwani				
		4.Shri Madan Relwani				
307	Mayfair Realtors Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2300/W/03 (s c no.62/2006)	17/06/03
		1.Mayfair Realtors Pvt. Ltd				
		2.Shri Madan Gurmukh Relwani				
		3.Shri Parmal Gopu Belani				
308	Motwani Enterprises Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2524/W/03 (new s c no.76/06)	6/6/2003
		1.Motwani Enterprises Pvt. Ltd				
		2.Shri Suresh G. Motwani				
		3.Shri Vinod G. Motwani				

		4. Shri Kishore G. Motwani				
309	Roofit Industries Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act	2527/W/03 (s c no.79/2006)	6/6/2003
		1. Roofit Industries Ltd.				
		2. Shri Suresh G. Motwani				
		3. Shri Vinod G. Motwani				
		4. Shri Kishore G. Motwani				
		5. Shri Milind Tamhane				
		6. Shri E. V. Hariharan				
		7. Shri M. D. Gothivrekar				
310	Sun Earth Ceramics Ltd		47th ACMM Esplanade Mumbai	Section 11(3) of SEBI Act.	2522/W/03 (new s c no.74/06)	6/6/2003
		1. Sun Earth Ceramics Ltd				
		2. Shri Suresh G. Motwani				

		3. Shri Vinod G. Motwani				
		4. Shri Kishore G. Motwani				
		5. Shri Madan Relwani				
		6. Shri Joy Manglani				
311	Veegee Holding & Finance Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11(3) of SEBI Act.	2528/W/03 (new s c no.80/06)	6/6/2003
		1. Veegee Holding & Finance Pvt. Ltd				
		2. Shri Suresh Gurbux Motwani				
		3. Shri Vinod Gurbux Motwani				
312	M/s Vynex Chemical Engg. (B) Pvt. Ltd.		47th ACMM Esplanade Mumbai	Section 11(3) of SEBI Act.	2529/W/03 (new s c no.81/06)	6/6/2003
		1. M/s Vynex Chemical Engg. (B) Pvt. Ltd.				

		2. Shri Gurbux G. Motwani				
		3. Shri Vinod G. Motwani				
		4. Shri Kishore G. Motwani				
313	Wada Arun Asbestos Products Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2523/W/03 (new s c no.75/06)	6/6/2003
		1.Wada Arun Asbestos Products Pvt. Ltd				
		2.Shri Suresh G. Motwani				
		3.Shri Vinod G. Motwani				
		4.Shri Kishore G. Motwani				
314	Akira Investments Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2295/W/03 (s c no.56/06)	2/7/2003
		1. Akira Investments Pvt. Ltd				

		2. Shri Vijay Baburao Shirke				
		3. Shri Ajay Baburao Shirke				
		4. Smt Padmaja Vijay Shirke				
		5. Shri Jaysinghrao Chimanrao Shinde				
		6. Shri Ganpatroa Roaji Bharitkar				
		7. Shri Situ R. Ramnath Shastri				
		8. Shri Ramkumar Sunkara				
		9. Shri Uday Suresh Ghorpade				
315	Shri Ketan V. Parekh (In the matter of Aftak Infosys Ltd.)		47th ACMM Esplanade Mumbai	24 (1) and 27 of SEBI Act. SEBI (PFUTP) Regulations	Old C.C. No.289/03 New C.C.No.3952/ W/03 (spl case no.177/2006)	3/7/2003
		1. Shri Ketan V. Parekh				

		2. Classic Credit Ltd				
		3. Shri Ketan V. Parekh				
		4. Shri Kirtikumar N. Parekh				
		5. Shri Kartik K. Parekh				
		6. Panther Investrade Ltd				
		7. Shri Kirtikumar N. Parekh				
		8. Shri Ketan V. Parekh				
		9. Shri Kartik K. Parekh				
316	Shri Arun Kumar Bajoria (in the matter of M/s Bombay Dyeing & Manufacturing Co. Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a) of SEBI (PFUTP) Regulations, 1995	2296/W/03 (58/2006)	26/06/03
		1. Arun Kumar Bajoria				
		2. Mega Stocks Ltd				
		3. Mega Resources Ltd				

		4. The Hooghly Mills Company Ltd				
317	Shri Dilip S. Pendse - Complaint from Tata Finance Ltd. (Dealings in Global Telesystems Ltd.)		47th ACMM Esplanade Mumbai	Sec. 13 of Securities Contract (Regulations) Act.	305/W/03 - Renumbered as 2297/W/03 (new no 59/2006)	26.6.2003
		1. Shri Dilip S. Pendse				
		2. Niskalp Investments and Trading Company Ltd				
		3. Inshaallah Investments Ltd				
		4. Jhunjunwala Stock Brokers Pvt. Ltd.				
		5. Nalini Properties Pvt. Ltd.				
		6. Khuda Gawah Investments Private Ltd.				

		7. Anjudi Property and Investmnets Pvt. Ltd				
318	Consent Financial Services Ltd.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act	2298/W/03 (s cno.60/2006)	2003
		1. Concept Financial Services Ltd.				
		2.Jitendra Daga				
319	Shailbhadra Securities Ltd.		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act	29/SW/04 (S C NO.251/2006)	5/3/2004
		Shailbhadra Securities Ltd.				
		Shri Hemendra V Shah				
		Shri Rahul H Shah				

		Nimisha H. Shah				
320	Vatsa Corporation		47th ACMM Esplanade Mumbai	Sec 77 of Companies Act.	4039/W/03 (new s c no.179/2006)	28/07/03
		1. Vatsa Corporation				
		2. Shri Pradep M Vakil				
		3. Shri D B Deshmukh				
		4. Shri Sudhir M.Mody				
		5. Shri Gautam Kantharia				
		6. Shri Arvind Mathur				
		7. Shri B D Rathod				
		8. Shri Ketan Shah				
		9. Shri Rajeev S Parikh				
		10. Shri B V Batt				
		11. Shri Rajinder Miglani				

321	Monarch Project & Finmarkets Ltd.		47th ACMM Esplanade Mumbai	Provisions of SEBI (PFUTP) Regulation 1995 and Schedule III of SEBI (Merchant Banking) Regulatoins, 1992	4053/W/03 (new s c no.182/2006)	6/8/2003
		1. Monarch Project & Finmarkets Ltd.				
		2. Shri Kamlesh M. Shah				
322	Compuquick Datamation (India) Ltd.		47th ACMM Esplanade Mumbai	Regulation 3 of SEBI (PFUTP) Regulations 1995 r.w. SEBI (Registrar & Share Tranfer Agent) Regulations 1993	4052/W/03 (new s c no.181/2006)	6/8/2003
		1. Compuquick Datamation (India) Ltd				

		2. Shri Nalin P Patel				
		3. Shri Paragi N. Pae				
323	Laxmi Movers		47th ACMM Esplanade Mumbai	Provisions SEBI (PFUTP) Regulations, 1995	4054/W/03 (new s cno.183/2006)	6/8/2003
		1. Laxmi Movers				
		2. Shri Pankaj Natvarlal Mavani				
		3. Shri Chandrakant Mohanlal Sangani				
324	Sanjay Doshi (in the matter of American Remedies)		47th ACMM Esplanade Mumbai	Section 11 C 6 of SEBI Act.	4112/W/03 (new s c no.227/2006)	19/08/03
		1. Shri Sanjay Dosh				
325	DSQ Holdings Ltd		CMM Kolkata	Regulation 4 of SEBI (PFUTP) Regulations 1995	C/4538/03	13/08/03
		1. DSQ Holdings Ltd				
		2. Govind Baheti				

		3. Hulda Properties & Trades Ltd.				
		4. Ashok Sharma				
		5. Manoj Kumar Bholotia				
		6. K. R. Arvindakshan				
		7. Cooltex Commodities Ltd.				
		8. Brahmananda Biswal				
		9. Greenfield Investment Pvt. Ltd.				
		10. Parveen Ghulewale				
		11. Bharat Kumar				
		12. Arun Polymers Pvt. Ltd.				
		13. Mahavir Jalan				
		14. Aspolight Barter				
		15. Raj Kumar Shaw				

		16.M/s Naina Barter Pvt. Ltd.				
		17. Manoj Kumar Bhalotia				
		18.Dinesh Dalmia				
326	Dinesh Dalmia (in the matte of Stock Holding Corporation Ltd)	1.Dinesh Dalmia 2 Harish Chandra Biyani 3. Ravindra Biyani	CMM Kolkata	Provisions of SEBI(PFUT P) Regulation 1995	C/4537/03	13/08/03
327	Ketan Parikh (Lupin Laboratories)		47th ACMM Esplanade Mumbai	SEBI (PFUTP) Regulations	4059/W/2003 (s c no.184/2006)	8/8/2003
		1. Shri Ketan V. Parekh				
		2. Classic Credit Ltd				
		3. Shri Ketan V. Parekh				
		4. Shri Kirtikumar N. Parekh				
		5. Shri Kartik K. Parekh				

		6. Panther Fincap & Management Services Ltd				
		7. Shri Ketan V. Parekh				
		8. Shri Kirtikumar N. Parekh				
		9. Shri Kartik K. Parekh				
		10. Shri Navinchandra Parekh				
		11. Saimangal Investrade Ltd.				
		12. Shri Kaushik C. Shah				
		13. Shri Ketan V. Parekh				
		14. Shri Kartik K. Parekh				
328	Om Prakash Arora		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	2651/S/03 (NEW S C NO.85/06)	28/08/03
		1) Om Prakash Arora				

329	Cyberspace		47th ACMM Esplanade Mumbai	Provisions of SEBI(PFUT P) Regulation 1995, Regulation 7 of SEBI (stock broker & sub broker) Regulations 1992 and Section 11 (3) of SEBI Act	2652/W/03 (s c no.86/2006)	28/08/03
		1.M/s Cyberspace Ltd				
		2. M/s Century Consultants Ltd				
		3. Shri A.M. Johari				
		4. Shri G.N. Johari				
		5. Shri A.K. Johari				
330	Anik Ship Breaking Industries Ltd.		47th ACMM Esplanade Mumbai	Voilation of SEBI (DIP) Guidelines and Section 11 of SEBI Act	799/W/03 (new s c no.12/2006)	29/8/2003
		1.Anik Ship Breaking Industries Ltd.				
		2. Shri A B Lakhani				

		3. Shri PP Bhuta				
		4. Shri C P Bhuta				
		5. Shri I B Lakhani				
		6. Shri R K Irani				
331	Mandu Industries Ltd		47th ACMM Esplanade Mumbai	Provisions of SEBI (PFUTP) Regulations 1995	794/W/03 (NEW NO.10/2006)	12/9/2003
		1. Mandu Industries Ltd.				
		2. Shri Madhusudan Jain				
		3. Shri Basanti Lal Kakrecha				
		4. Shri Madan Lal Jain				
332	Shri V. R. Mathur		ASJ 7th Court Mumbai	24(2) of SEBI Act	4159/S/03 (s c no.229/2006)	20/9/03
		Shri V. R. Mathur				

333	Jhunhunwala Stock Brokers Pvt. Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, Regulation 4 of SEBI (Insider Trading) Regulations and SEBI (Stock Broker & Sub-Broker) Regulations	803/W/03 (NEW NO.16/2006)	12/9/2003
		1.Jhunhunwala Stock Brokers Pvt. Ltd.				
		2.Shri Rajendrapasad K Jhunhunwala				
		3. Smt. Arti R. Jhunhunwalal				
		3. Smt. Arti R. Jhunhunwalal				
		5.Shri Paras D. Shah				
		6.Ms. Malini A Sanghvi				
		7. Shri Ajit R. Sanghvi				

334	Shri Dilip Pendse (In the matter of Tata Finance Ltd.)		47th ACMM Esplanade Mumbai	Reg. 3, 3 A & 4 of SEBI (Insider Trading) Regulations, 1993.	793/W/03 (NEW NO.9/2006)	12/09/03
		1.Shri Dilip Pendse				
		2.Smt Anuradha Pendse				
		3.Nalini Properties Pvt. Ltd.				
		4.Shri Sudhakar Pendse				
		5. Anjudi Property and Investments Pvt. Ltd.				
		6.Dr. Anjali Beke				
		7.Dr. Dilip Beke				
335	Tactful Investment LTd.		ACMM Tis Hazari Court Delhi	Reg.7(3) of SEBI (SAST) 1997 & Disclosure and Investor Protection	815/03	09/11/03
		1.Tactful Investment Ltd.				
		2.Vinod Gupta				
		3.Ms. Ruchi Bamba				

		4.Prashant Kumar Srivastava				
		5. Shri Gopaldas Goyal				
336	M/s Top Media Entertainment Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 (a) to (d) of SEBI (PFUTP) Regulations 1995 and Regulation 6, 7,8 & 11 of SEBI (SAST) Regulation 1997	1016/W/03 (695/2003)	29/9/03
		1.M/s Top Media Entertainment Ltd.				
		2.Shri Deep Trivedi				
		3.Shri INdrajeet Singh Waghela				
		4.Ms Neelam Doctor				
		5.Shri Kapil Rawal				
		6. Ms Jyoti Trivedi				

337	Shri Deep Trivedi - (In the matter of M/s Top Media Entertainment Ltd.)		47th ACMM Esplanade Mumbai	Section 11 C 6 of SEBI Act.	1017/W/03 (696/2003)	29/9/03
		1) Shri Deep Trivedi				
338	M/s Top Telemedia Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 (a) to (d) of SEBI (PFUTP) Regulations 1995 and Regulation 6, 7,8 & 11 of SEBI (SAST) Regulation 1997	1015/W/03 (c no.694/w/2003	29/9/03
		1.M/s Top Telemedia Ltd.				
		2.Shri Deep Trivedi				
		3.Shri Indrajeet Singh Waghela				

339	Home Trade Ltd.		47th ACMM Esplanade Mumbai	Section 19 (2) (b) of SCRA 1956, Regulation 11 (2) of SEBI (SAST) Regulations, Regulation 3, 4 (a) to (e) of SEBI (PFUTP) Regulations, 1995	1014/W/03	26/9/03
		1.Home Trade ltd.				
		2.Shri Sanjay Agarwal				
		3. Shri Subodh Bhandari				
		4.Shri Rakesh Chandak				
		5. Shri N. S. Trivedi				
340	Toubro Infotech & Industries Ltd.		ACMM Tis Hazari Court Delhi	SEBI Act.	980/03	10/16/03
		1.Toubro Infotech & Industries Ltd.				
		2.Kanwardeep Singh				
		3.Ravinder Singh				

		4.Maj Gurjeet Singh				
		5.SL Baluja				
		6. Sergio Coreno				
341	Shri Maganbhai M Patel (in the matter of Growmore Solvents Ltd.)		47th ACMM Esplanade Mumbai	Section 11 (3) r.w. 24 and 11 C (6) of SEBI Act.	707/W/03 (news c no.5/2006)	8-Oct-03
		1. Shri Maganbhai M Patel				
342	Shri Kamlesh J Shroff – (V.B. Desai Financial Services Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a)to (d) and 11 & 12 of SEBI (PFUTP) Regulations 1995 and Regulation 3 (i) & 4 of SEBI (Insider Trading) Regulations, 1992	737/W/03 (news c no.8/2006)	8/10/2003
		1.Shri Kamlesh J Shroff				
		2.Shri Pradip R. Shroff				
		3. M T Shroff				

		4.M/s Marine Drive Investment & Trading Co. Pvt. Ltd.				
		5.M/s Matunga Investment & Trading Co. Pvt. Ltd.				
		6.M/s Mahim Investment & Trading Co. Pvt. Ltd.				
		7. M/s Cumulative Investment & Trading Co. Pvt. Ltd.				
		8.M/s Desai Investment & Trading Co. Pvt. Ltd.				
		9. M/s Hemendra J Shrof				
343	Suketu Kapadia (in the matter of M/s V. B. Desai financial Services Ltd)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub Broker) Rule, 1992 and Section 12 of SEBI Act	736/W/03 (new s c no.7/2006)	10-Aug-03

		Suketa Kapadia (Propriotor of M/s V. B. Desai financial Services Ltd)				
344	Shri Ramesh K Parikh (Manna Glass Tech Industries Ltd.)		47th ACMM Esplanade Mumbai	Reg.4, SEBI (PFUTP) Regulations, Reg. 7 & 10 of SEBI (SAST)Reg ulations, 1997 r/w 24 of SEBI Act.	802/W/03 (NEW NO.15/2006)	09/12/03
		1.Ramesh K Parikh				
		2.Varsha R Parikh				
		3. Manubhai K Parikh				
345	Manna Glass Tech Industries Ltd.		47th ACMM Esplanade Mumbai	Reg. 4 & 6 of SEBI(PFUT P) Regulations, r/w S.24 of SEBI Act.	800/W/03 (NEW NO.13/2006)	16/10/2003
		1. Mana Glass Tech Industries Ltd.				
		2.Tushar A Majmudar				

		3. Amidhar Amjmudar				
		4. Rena A . Majmudar				
		5. Reema T Majumdar				
		6.Beena A Shah				
		7.Sarlee Fabrics Exports Ltd.				
		8.Dhiren Shah				
		9.Omega Avenues Ltd.				
		10.Growth Agro Industries Ltd				
		11.Pravin Panwar				
		12.Indian Shelters Ltd.				
		13.Girish D Shah				
		14.Shalin Resorts Ltd.				
		15.Indo Care Pharmaceuticals Ltd.				
		16.Gujarat Fun'n Water Park Ltd.				

		17.Shree Corporation				
		18.G Bhavsar & Co.				
		19.Sofitel & Finstock Chandra Nagar Soc.				
		20.Shri Noopur Kansara				
		21.Shri Ashok Chokshi				
346	Miral Financial Consultancy (In the matter of Manna Glass Tech Industries Ltd.)		47th ACMM Esplanade Mumbai	Reg.4, SEBI (PFUTP) Regulations, Reg. 7 & 10 of SEBI (SAST) Regulations, 1997 r/w 24 of SEBI Act.	801/W/03 (NEW NO.14/2006)	16/10/03
		1.Miral Financial Consultancy				
347	Gujarat Capital Venture Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulation, 1995	973/S/03 (new s c no.23/06)	6/11/2003
		1.Gujarat Capital Venture Ltd				

		2.Vrajesh Chokshi				
		3. Dr. Arvind Mehta				
		4.Dr. Anil Shah				
		5. Ashwin Nagarwadia				
		6. V. N. Nadkarni				
		7. Bhaskar Chokshi				
		8. Mohan Hulialkar				
		9. Prakash Dhebar				
348	Kunnamkulam Paper Mills Ltd.		23rd MM Saidapet Chennai	Section 11 & 11 B of SEBI Act	C.C.No. 8959/03 - 8159/03	10/03
		1.Kunnamkulam Paper Mills Ltd.				
		2.K. C. Rajan				
		3.T. A. Moammed Ali				
		4.K C Appunkunjan				
		5.C. U. Binoy				
		6.P M Benny				
		7.P D Gopalan				

		8.P M Prabhakaran				
		9.C P Mathew				
		10.M M Mohammed Asharaf				
		11.K P George				
		12.A P Mohammed Ali				
		13. Sebastian Choondal				
349	Shri V. R. Bathina & anr.(in the matter of Bathina Technologies Ltd)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	1284/W/03 (NEW NO.SC NO.25/2006)	15/11/2003
		1.Shri V. R. Bathina & anr.				
		2.Shri B Kamaraju				
350	Greenfield Trading & Finance Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulation, 1995 and Section 11 (3) of SEBI Act	2281/W/03 (s c no.42/2006)	27.11.03
		1.Greenfield Trading & Finance Ltd.				

		2.Amarjeet S Chandhok				
		3 Harmohan S Chandhok				
		4.Arun Pranjivandas Gandhi				
351	Sawaca Business Machines Ltd.		47th ACMM Esplanade Mumbai	Section 4 of SEBI (PFUTP) Regulations, 1995	799/W/2003 (NEW NO.12/2006)	16.10.03
		1.Sawaca Business Machines Ltd.				
		2.Mahendra A Shah				
		3.Satish R Shah				
		4.Sheetal R Shah				
		5.Vishal S. Shah				
		6. Jyotsna S. Shah				
		7. Jalas Batra				
		8. Hitesh J Sanghvi				

352	Mahendra A. Shah (Sawaca Business Machines Ltd.)		47th ACMM Esplanade Mumbai	11 (c) 6, SEBI Act.	798/W/03 (NEW NO.11/2006)	16-Oct-03
		1. Mahendra A. Shah				
353	Bijal Securities Pvt. Ltd (in the matter of Sawaca Business Machines Ltd.).		47th ACMM Esplanade Mumbai	SEBI (USB)	3048/W/03(new s c no.90/06)	4/12/03
		1.Bijal Securities Pvt. Ltd.				
		2.Shri Narendra T. Shah				
		3. Shri Indumati N Shah				
354	Nitin B Chokshi (In the matter of Sawaca Business Machine/ Sawaca Finance Ltd).		47th ACMM Esplanade Mumbai	SEBI (Brokers) Regulaitons	3045/W/03 (s c no.87/2006)	4/12/03

		1. Nitin B Chokshi				
355	Harvic – Mgt. Services (Sawaca Business Machines Ltd)		47th ACMM Esplanade Mumbai	SEBI (Brokers) Regulaitons	1285/W/03 (new SC No.26/06)	15/11/03
		1.Harvic Mgt. Services Ltd.				
		2.Hemang D. Jangla				
		3.Kalpesh Chawla				
		4.Mayekar Investment Pvt. Ltd.				
		5.Pankaj A Desai				
		6.Kirtida P. Shah				
		7.Anantrai Desai				
		8.Rajesh N. Jhaveri				

356	Rajesh N Jhaveri (in the matter of Sawaca Business Machines Ltd./ Sawaca Finance Limited)		47th ACMM Esplanade Mumbai	Regulation 4 (a), (b) (d) of SEBI (PFUTP) Regulations, 1995 and Rule 3 of SEBI (Stock Broker and Sub broker) Rule 1992	2478/W/03 (new s c no.72/06)	November 3, 2003
		1.Rajesh N. Jhaveri				
357	Jyotish Bhogilal Shah Brokers Pvt. Ltd.(In the matter of Sawaca Finance Limited)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.	3047/W/03 (new s c no.89/06)	4.12.03
		1. Jyotish Bhogilal Shah Brokers Pvt. Ltd.				
		2.Jyotish Bhogilal Shah				
		3.Mrs. Meena Jyotish Shah				
		4.Shri Shailesh S Jhaveri				

		5. Shri Ramnik N. Vyas				
358	Shree Parshwa Finance (in the matter of Sawaca Business Machines)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.	3046/W/03 (new no.88/2006)	4/12/03
		1. Shree Parshwa Finance through Shri Piyush Zaveri				
359	Sawaca Communications Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations	2283/W/03 (s c no.44/2006)	3-Nov-03
		1.Sawaca Communication Ltd.				
		2.Mahendra Shah				
		3.Satish R Shah				
		4.Sheetal R Shah				
		5.Vishal S Shah				
		6. Jyotsna S Shah				

360	Mahendra A. Shah (Sawaca Business Machines Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations 1995	2282/W/03 (s c no.43/2006)	3-Nov-03
361	Mayekar Investment Pvt. Ltd (In the matter of Sawaca Communication Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995	3049/W/03 (s c no.91/2006)	December 4, 2003
		1.Mayekar Investment Pvt. Ltd.				
		2. Pankaj A Desai				
		3.Kirtida P. Shah				
		4.Anantrai Desai				
362	Shree Parshwa Finance (in the matter of Sawaca Communication Ltd)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.	3051/W/03 (s c no.93/2006)	4/12/03

		1. Shree Parshwa Finance though Proprietor Shri Piyush Zaveri				
363	Rajesh N Jhaveri (in the matter of Sawaca Communication Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations, 1995 and Rule 3 of SEBI (Stock Broker and Sub broekr) Rules, 1992	2280/W/03 (s c no.42/2006)	3-Nov-03
		1. Rajesh N. Jhaveri				
364	Jyotish Bhogilal Shah Brokers Pvt. Ltd.(In the matter of Sawaca Business Machines Limited)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.	3050/W/03 (new s c no.92/2006)	4/12/03
		1.Jyotish Bhogilal Shah Brokers Pvt. Ltd.				

		2.Jyotish Bhogilal Shah				
		3.Mrs. Meena Jyotish Shah				
		4.Shri Shailesh S Jhaveri				
		5.Shri Ramnik N. Vyas				
365	Harvic Mgt. Services Ltd.(Sawaca communications Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regulations 1995	2284/W/03 (new s c no.45/2006)	3-Nov-03
		1.Harvic Mgt. services Ltd.				
		2.Hemang D Jangla				
		3. Kalpesh Chawla				
366	Greenfield Trading & Finance Ltd.		47th ACMM Esplanade Mumbai	Section 113 of Companies Act	3052/W/2003 (s c no.94/2006)	4/12/03
		1.Greenfield Trading & Fiannce Ltd.				
		2.Amarjeet S Chandok				
		3.Harmohan S Chandok				

		4. Arun Pranjivandas Gandhi				
367	Shri Deven Mehta – Vakrangee Software Ltd,		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	3884/W/03 (new s c no.121/2006)	17/12/2003
		1. Deven Mehta				
		2. S. J. Impex				
368	Vision Technology India Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 (a), (b) (d) of SEBI (PFUTP) Regulations, 1995	20/SW/04 (new s c no.247/2006)	9-Feb-04
		1.Vision Technology India Ltd.				
		2.Mr. B. Ranga Vasanth				
		3.Mrs. Anitha Vasanth				
		4.Mr. B. N. Haridas				
		5.Mrs B.N. Leela				
		6.Mr. B S Ranga				
		7.Mrs Indira Haridas				
		8.Mrs B R Shyamala Ranbga				

369	Coverage & Consultants Ltd.(Design Auto system Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	32/SW/04 (new s c no.253/06)	18/03/04
		1.Coverage & Consultantd Ltd.				
		2.Shri Bhavarh Bhai Joshi				
		3. Shri Deep Trivedi				
370	Shivam Securities (Represented by Shri Ankush Gupta)		47th ACMM Esplanade Mumbai	Sec.12 of SEBI Act 92 & Rule 3 of SEBI (Stock Broker & Sub Broker) Reg. 1992	31/SW/2004(new no.252/06)	18.03.04
		1) Shivam Securities (Represented by Shri Ankush Gupta)				
371	Ace Laboratories Ltd.		Judicial Magistrate No.2 Alwar Rajasthan	Sec.113(2), 207 of Companies Act	34/2003	Jun-03
		1. Ace Laboratories Ltd.				
		2. Ajit Chand				

		3. Shailendra Piwadi				
		4. Ravi Anand				
		5. Paritosh K Deb				
372	SRG Infotech Ltd.		ACMM Tis Hazari Court Delhi	SEBI Act	552/04 (new s c no.103/2006)	18/03/04
		1.SRG Infotech Ltd				
		2.Shri S. K Agarwal				
		3.Shri Ashok Aggarwal				
		4.Shri G. L. Sharma				
		5.Shri Sahidanand Rai				
		6.Shri Sandeep Bansal				
373	SRG Infotech Ltd.		ACMM Tis Hazari Court Delhi	113 Companies Act	553/04	18/03/04
		1.SRG Infotech Ltd				
		2.Shri S. K Agarwal				
		3.Shri Ashok Aggarwal				
		4.Shri G. L. Sharma				

		5. Shri Sahidanand Rai				
		6. Shri Sandeep Bansal				
374	Dhanlaxmi Lease Finance Ltd.		37th ACMM Esplanade Mumbai	Regulation 3 & 4 of SEBI (PFUTP) Regulations, 1992	4051/W/03 (s c no.180/2006)	6/8/2003
		1) Dhanlaxmi Lease Finance Ltd.				
		2) Shri Avinash Gupta				
		3) Shri Ramesh Chandra Gupta				
		4) Shri Vasant L. Patel				
		5) Shri Rajendra Sharma				
		6) Shri Dinesh Dubey				
2004 - 2005						
375	Shirish C Shah (in the matter of Spanco Telesystem and Solutions Ltd)		47th ACMM Esplanade Mumbai	Regulation 4 (a) to (d) and Regulation 6 (a) of SEBI (PFUTP) Regulations, 1995	50/SW/04/ S C No.256/2006	21/04/04
		1) Shirish C Shah				

376	M/s Jem Fiscal Ltd.(In the Scrip of Morepen Laboratories Ltd)		47th ACMM Esplanade Mumbai	Reg.12 of SEBI (PFUTP) Regulations, 1995 and Section 11, 11B, 24 of SEBI Act	52/SW/04 (S C NO.257/06)	18/03/04
		1.Jem Fiscal Ltd.				
		2.Nazir Hakeem				
377	Shri Mukesh M Kothari (in the matter of Solid Carbage Tools Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	54/SW/04 (new s c no.258)	17.05.04
		1.Shri Mukesh M Kothari				
378	Bhutra Financial Services Ltd.		ACMM Tis Hazari Court Delhi	SEBI Act (broker)	(571/2004)	28/05/04
		1. M/s Bhutra Financial Services Limited				
		2. O.P.Maheshwari				
		3. Rakesh Maheshwari				
		4. Deepak Maheshwari				

		5. Ajya Maheshwari				
		6. Sudhir Maheshwari				
379	Sunearth Ceramics Ltd		47th ACMM Esplanade Mumbai	Regulation 4 of SEBI (PFUTP) Regualtions, 1995	159/M/2004 (cc no.11/SW/2007)	19/05/04
		1)Sunearth Ceramics Ltd				
		2) New Bharat Builders Pvt. Ltd				
		3)Jaideep Investments Pvt. Ltd				
		4)Mr. Suresh Motwani				
		5)Habiscus Investments Pvt. Ltd				
		6)Onlooker Investments Pvt. Ltd				
		7)Meenal Chabadia,				
		8)Alkan Projects Pvt. Ltd				
		9)Mr. Suresh Hemwani				

		10)Mayfair Realtors Pvt. Ltd				
		11)Mr. Madan Relwani				
		12)M'Belle International Pvt. Ltd				
		13)Mr. Sushil M Thakkar				
		14)M/s Ami Impex				
		15)Mr. Deven Mehta				
380	R. Shivgurunathan (In the matter of Kashyap Radiant)		ASJ 7th Court Mumbai	24(2) of SEBI Act	55/SW/04 (s c no.259/06)	19/05/04
		1)R. Shivgurunathan				
381	Padmini Technology Ltd.		ACMM Tis Hazari Court Delhi	SEBI Act.	574/2004	28/05/04
		1) Padmini Technology Ltd				
		2) Shri Vivek Nagpal				
		3) Shri Vishnu Sarup Gupta				
		4) Praveen Kumar Jain				

		5) M/S Panther Fincap & Management Services Ltd.				
		6) Shri Ketan Parekh				
		7) Navinchandra Parekh				
		8) Shri Kiriti Kumar N. Parekh				
		9) Shri Jayant N. Parekh				
		10) Shri Kartik N. Parekh				
		11) Shri Vipul D. Parekh				
		12) M/s Classic Credits Ltd.				
		13) Shri Kailash Chandra Aggarwal (Partner of M/s Ashok Amar & Associates)				
		14) Shri Sanjay Kumar				

382	Shri Vivek Nagpal in the matter of Padmini Technology Ltd.		ACMM Tis Hazari Court Delhi	SEBI Act.	575/2004	28/05/04
		1) Shri Vivek Nagpal				
		2) Shri Sanjay Kumar				
383	Essem Consultancy Pvt. Ltd(Olympia Securities Pvt.Ltd)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.	57/SW/2004 (S C NO.260/06)	10/6/2004
		1) Essem Consultancy Pvt. Ltd				
		2) Surya Prakash Toshniwal				
		3) Samir Shah				
384	Rajiv Sahney		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	63/SW/04 (S C NO.266/06)	30/06/04
		1) Rajiv Sahney				
385	Ms. Anupma Sahney		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	59/SW/04 (S C NO.262/06)	30/06/04

		1) Ms. Anup Sahney				
386	Kanwaldeep Kaur Sahney		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	60/SW/04 (S C NO.263/06)	30/06/04
		1) Kanwaldeep Kaur Sahney				
387	Devinder Sahney		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	62/SW/04 (S C NO.265/06)	30/06/04
		1) Devinder Sahney				
388	Jasjiv Sahney		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	61/SW/04 (S CNO.267/06)	30/06/04
		1) Jasjiv Sahney				
389	Arihant Cotsyn Lts & ors		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	58/SW/2004 (new s c no.261/2006)	30/06/04
		1) Arihant Cotsyn Lts & ors				
		2) K.L.Jain				

390	K. S. Aghoram (SSI Ltd.)		47th ACMM Esplanade Mumbai	Section 23-1(b) of Securities Contract (Regulations) Act 1956 (SCRA)	227/M/04 (new s c no.5)	20.07.04
		1) Shri K.S Aghoram				
		2) Shri K.S Ganesh				
		3) Shri K.S. Suresh				
		4) Shri K. Kalaiselvi				
		5) Shri K.V. Prakash				
		6) Shri S. Venkatesh				

391	Triumph International Ltd. & 7 ors including Ketan Parekh (In the matter of Lupin Laboratories Ltd., Global Trust Bank Ltd., Credit Suisse First Boston(I) Securities Pvt. Ltd. and Himachal Furistic Communications Ltd.		47th ACMM Esplanade Mumbai	SEBI Act PFUTP Violation	233/M/04 (new s c no.7)	29.07.04
		1) Triumph International Ltd.				
		2) Shri Dharmesh Hasmukh Doshi				
		3) Shri Jatin Rajnikant Sarvaiya				
		4) Shri Ketan Vinaychandra Parekh				
		5) Shri Kartik Kirtikumar Parekh				

		6) Shri Abdul Razzak Kapadia				
		7) Shri Vipul Dinesh Parekh				
		8) Shri Dharmen Bhaskar Shah				
392	Orbit Securities(Matter of Avinash Tech.)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	225/M/2004 (new sc no.3)	21.07.04
		Orbit Securities				
393	Nokia Finance (in the matter of Avinash Tech.)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	226/M/2004 (new s c no.4)	21.07.04
		Nokia Finance				
		Tushar S Jhaveri				
394	Shri Urvish Vora (Avinash Information Tech)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	81/SW/2004 (S CNO. 280/06)	29.07.04
		Shri Urvish Vora				
395	Ms. Pallavi Vora (Avinash Information Tech)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	77/SW/2004 (S CNO.276/06)	29.07.04
		Ms. Pallavi Vora				

396	Shri Raju B Shah (Avinash Information Technologies Ltd)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	78/SW/2004 (S CNO.277/06)	29.07.04
		1) Shri Raju B Shah				
397	Shri Mahendra S. Varma (Kedia Distilleries Ltd.)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	80/SW/2004 (S CNO.279/06)	29.07.04
		Shri Mahendra S. Varma				
398	Shri Ramakant Shukla (Kedia Distilleries Ltd.)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	79/SW/04	29.07.04
		1) Shri Ramakant Shukla				
399	Shri Om Prakash Shukla (in the matter of Kedia Distilleries Ltd)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	76/SW/2004 (S CNO.275/06)	29.07.04
		1) Shri Om Prakash Shukla				

400	Paragon Investments P.Ltd.(Avinash Information Technologies Ltd)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	240/M/2004 (new s c no.8)	30.07.04
		1) Paragon Investments Pvt.Ltd				
		2) Rajani M. Patel				
401	Ms. Heena Rajnibhai Patel (Avinash Information Technologies Ltd)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	242/M/2004 (new s c no.10)	30.07.04
		1) Ms. Heena Rajnibhai Patel				
402	Shri Nilesh J Patel (Avinash Information Technologies Ltd)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	241/M/2004 (new s cno.9)	30.07.04
		1) Shri Nilesh J Patel				

403	Shri Rajni Patel (Avinash Information Technologies Ltd)		47th ACMM Esplanade Mumbai	Sec 11C(6) of SEBI Act	243/M/2003 (new s c no.11)	30.7.2004
		1) Shri Rajni Patel				
404	Shri Ram Agarwal and Ors (in the matter of Saparna Infotech Ltd.)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	72/SW/04 (NEW S CNO.273/06)	17.08.04
		1) Shri Ram Agarwal				
		2) Shri Rajiv Agarwal				
		3) Shri Harsh Vardhan Agarwal				
		4) Smt. Bimladevi Agarwal				
		5) Smt. Parinda Bajaj				
405	M/s. Capital Investment		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker & Sub broker) Rules, 1992	68/SW/04 (new s c no.268/2006)	17.08.04

		1) M/s. Capital Investment (through its Proprietor Shri Dipen Patel)				
406	Silverline Technologies Ltd		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	66/SW/2004 (S C NO.267/06)	17.08.04
		1) Silverline Technologies Ltd				
		2) Shri Ravi Subramanian				
		3) Shri K Kalathu Subramanian				
		4) Shri Arjan R Daswani				
		5) Shri S.V. Mony				
		6) Shri Shankar Iyer				
		7) Shri V Panchapakesan				
		8) Shri George R Zoffinger				
		9) Shri Pejavar Murari				

407	Shree Shitalnath Stock Brokers Pvt. Ltd. (In the matter of Avinash Information Technologies)		ASJ 7th Court Mumbai	Section 11 C (6) of SEBI Act	71/SW/04 (S C NO.272/06)	17.08.04
		1) Shree Shitalnath Stock Brokers Pvt. Ltd.				
		2) Shri Mehul Ankleshwaria				
408	Shri M. C. Desai (In the matter of Avinash Information Technologies Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	70/SW/2004 (NEW S C NO.271/06)	17.08.04
		1) Shri M. C. Desai				
409	Shri Tushar S. Jhaveri (In the matter of Avinash Information Technologies Ltd)		ASJ 7th Court Mumbai	Section 11 C (6) of SEBI Act	69/SW/2004 (NEW S C NO.270/06)	17.08.04
		1) Shri Tushar S. Jhaveri				

410	Ojas Technochem Products Ltd.,	1) Ojas Technochem Products Ltd.,	47th ACMM Esplanade Mumbai	24(2) of SEBI Act	67/SW/04 (new s c no.268/2006)	17.08.04
		1) Ojas Technochem Products Ltd.,				
		2) Shri Kanti Jayendra Shukla				
		3) Shri Vinod Kanti Shukla				
		4) Shri Jayendra Milap Shukla				
		5) Shri Jayendra Milap Shukla				
411	Suvidha Shares and Securities Pvt Ltd		37th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker & Sub broker) Rules, 1992 and Section 12 of SEBI Act	229/M/04 (new s c no.6)	23.07.04
		1) Suvidha Shares and Securities Pvt Ltd				
		2) Shri V. Sriprasad				
		3) Shri Nirmal Rajesh A.M.				

412	Prabhu Steel Industries Ltd.		47th ACMM Esplanade Mumbai	Regulation 3 and 4 of SEBI (PFUTP) Regulation,1995	352/M/2004	21.09.04
		1.Prabhu Steel Industries Ltd.				
		2.Shri Ganga Ram Aggarwal				
		3.Shri Radheshyam L Aggarwal				
		4.Shri Krishan Aggarwal				
		5.M/s Hariyana Metal Ltd.				
		6.Shri Gopal Finance ltd.				
		7.Shri Rajesh Shah				
		8.M/s Loko Securities Pvt. Ltd.				
		9.M/s Uttam Investments				
		10.Ms. Sarita Chowdhuri				
		11.Shri Harish Agarwal				

		12. Shri Dinesh Aggarwal				
		13. Shri Manish Mankad				
		14. Shri Yatin B Shah				
413	Information Technologies India Ltd		ACMM Tis Hazari Court Delhi	113 of Companies Act.	601/2004	30/09/2004
		1. Information Technologies (India) Ltd.				
		2. Shri Vinay Rai				
		3. Shri Anil Rai				
		4. Shri Varun Rai				
		5. Shri Amit Rai				
		6. Shri M M Mittal				
		7. Shri V C Rai				
		8. Shri Manoj Srivastava				
		9. Shri Aditya Pitte				
		10. Shri Gagan Oberoi				
		11. Shri M C Gupta				
		12. Shri Suresh Sachdev				

414	Shri Mohanlal L. Nathany M/s Juggonpursad Baijnath (in the matter of Ankit Prachi)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	75/SW/2004	15.09.04
		1. Shri Mohanlal L. Nathany (Juggonpursad Baijnath)				
415	Hitachi Jewellery Industries Ltd. & Ors		47th ACMM Esplanade Mumbai	Regulaiton 4(a) & (b) of SEBI (PFUTP) Regulations, 1995	396/M/2004 (NEW S C NO.15)	21-Oct-04
		Hitechi Jewellery Industries Ltd				
		2) Shri N.C. Soni				
		3) Shri D.N. Patadia				
		4) Shri S.N. Patadia				
		5) Shri J.T. Ranpara				
		6) Shri A.S. Patrawala				
		7) Smt. G.B. Mehta				

		8) M/S. Vinayak Investment thru his proprietor Shri Dharmendra Panchal				
		9) Shri Munir Gazi				
416	Mobile Telecommunications Ltd.		47th ACMM Esplanade Mumbai	Regulaiton 4 of SEBI (PFUTP) Regulations, 1995	375/M/04 (NEW S C NO.14)	11-Oct-04
		1) Mobile Telecommunications Ltd				
		2)Shri Sunil Mehta				
		3)Shri Anil B Vedmehta				
		4)Shri Vipin C Gandhi				
		5)Cardioid Securities Ltd				
		6)Credit Link Finvest Ltd.				
417	Pankaj Shah (Mobile Telecommunications ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	374/2004	11/10/2004
		1) Pankaj Shah				

418	Shri Rajesh C. Talsania (In the matter of Accurate Exports Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	418/M/2004 (NEW S C NO.18)	29-Oct-04
		1) Shri Rajesh C. Talsania				
419	Shri Pradeep Kumar Kapoor (In the matter of Accurate Exports Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	416/M/2004 (NEW S C NO.16)	29-Oct-04
		1) Shri Pradeep Kumar Kapoor				
420	Sanidhya Holiday Resort & Estate Development Ltd (In the matter of Accurate Exports Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act	417/M/2004 (NEW S C NO.17)	29-Oct-04
		1) Sanidhya Holiday Resort & Estate Development Ltd				

		2)Shri Babubhai H. Chauhan				
		3)Shri Muralidhar Hariyani				
421	JVG Finance Ltd.,		ACMM Tis Hazari Court Delhi	SEBI Act	650/2004 - New CC No. 133/05	30.10.2004
		1)JVG Finance Ltd.,				
		2)V.K. Sharma				
		3)Karnel Tripat Singh Bhan				
		4)Viresh Prasad Singh				
		5)Dr. Bharati Sharma				
		6)M.S. Hoffland Finance Ltd.				
		7)Shri B.B. Sharma				
		8)A.Subba Rao				
		9)Shri M.N. Padam				
		10)Lt. Genenral Jagdish Narayan (Ret)				
		11)Major Gen. Pramodh Kapur				

		12)Shri Suraj Pal Sharma				
		13)Shri Brij Kishore Kapur				
		14)Shri Naveen Chandra Pandey				
		15)Marisha Financial Services Ltd.				
		16)Rakesh Mishra				
		17)Shri Hari Kumar				
		18)Shri Ranadas				
		19)Shri S.K. Gupta				
		20)M.S. Evergrow Financial Services Pvt. Ltd.				
		21)Shri Ashok Kumar Kohli				
		22)Shri Pardeep Sharma				
		23)Gopal Gupta				
		24)V.M. Investments				

422	Accurate Exports Ltd.		47th ACMM Esplanade Mumbai	Section 6 (a) of SEBI (PFUTP) Regulations, 1995	630/M/2004 (NEW S C NO.20)	30.11.04
		1) Accurate Exports Ltd.,				
		2) Shri Hemant Gupta				
		3) Shri Dinesh Sharma				
		4) Smt Meeta Kapoor				
		5) Shri Vijay Dinanath Khanduja				
		6) Shri Dinanath Khanduja				
		7) Shri Pradeep Kumar Kapoor				
		8) Shri Rajesh C Talsania				
		9) Sanidhya Holiday Resort & Estate Development Ltd.,				
		10) Shri Babubhai H Chauhan				

		11) Shri Muralishar Hariyani				
423	Warner Multimedia Ltd.		47th ACMM Esplanade Mumbai	Regulations 4 (a) and (b) of SEBI (PFUTP) Regulations, 1995	499/M/04 (NEW S CNO.19) 56/S/2007	05.11.04
		1) Warner Multimedia Ltd.,				
		2) Shri Jagdish Prasad Purohit				
		3) Shri Kailash Prasad Purohit				
		4) Vaisho Tradelink Pvt. Ltd.,				
		5) Shri Arun Goyal				
		6) Shri Gaje Singh Chahl				
		7) Safal Investment Ltd.,				
		8) Mumbadevi Finance and Investment Ltd.,				
		9) Pragati Merchant Pvt. Ltd.,				

		10) Rolex Merchant Pvt. Ltd.,				
		11) Success Merchant Pvt. Ltd.,				
		12) Godaveri Commerce Pvt. Ltd.,				
		13) Shri Govardhan Jain				
424	Sachdev Securities Ltd. -Hindustan Holdings		ACMM Tis Hazari Court Delhi	SEBI Act	663/04 - 162/05	22.11.04
		1) M/s. Sachdev Securities Ltd.,				
		2) Shri Darshan Sachdev				
		3) Shri Sanjay Mehra				
425	Money Growth Investment and Consultants Pvt. Ltd.		ACMM Tis Hazari Court Delhi	SEBI Act-(USB)	1/2005	24.12.04

		1. Money Growth Investment and Consultants Pvt. Ltd.				
		1. Shri Pawan Gupta				
426	Shonkh Technologies International Ltd. & Ors		ACMM Tis Hazari Court Delhi	SEBI Act(PFUTP)	2/2005	24.12.04
		1. Shonkh Technologies International Ltd.				
		2. Shri Ankur Cultivators Pvt. Ltd.				
		3. M/s.Advance Hovercrafts and Composites Pvt. Ltd.				
		4. M/s.Padmini Technologies Ltd.,				
		5. M/s.Churuwala Exports Pvt. Ltd.,				

		6. M/s.Mikona Impex and Traders Pvt. Ltd.				
		7. M/s.Sanyo Finance Pvt. Ltd.,				
		8. M/s.Spectrum Com Pvt. Ltd.,				
		9. M/s.Iris Infrastructurals Pvt. Ltd.				
		10. M/s.DKG Buildcon Pvt. Ltd.,				
		11. M/s.Zodiac Com Pvt. Ltd.,				
		12. M/s.Saral Website and Exim Pvt. Ltd.,				
		13. M/s.Notod Infotech Pvt. Ltd.				
		14. M/s.R.C. Gupta and Co.Pvt. Ltd.				

		15. Shri C.V.R. Rao				
		16. Shri Ravi Krishnamoorthi				
		17. Shri Vivek Nagpal,				
		18. Shri Sandeep Kumar Gupta				
		19. Shri Sanjay Aggarwal				
		20. Shri Rakesh Soni				
		21. Shri Vinod Kumar				
		22. Shri Navneet Kumar				
		23. Shri Gaurav Bansal				
		24. Shri R.P. Gupta				
		25. Shri Gaurav Kumar				
		26. Shri Pramod Kumar				
		27. Shri Kaushal Aggarwal				
427	Adani Export Ltd.,		47th ACMM Esplanade Mumbai	Section 2 (i) (a) , 16, 23, 24 of SCRA 1956	686/M/2004 (NEW S C NO.21)	22-Dec-04
) Adani Export Ltd.,				

		2) Adani Agro Ltd.,				
		3) Adani Impex Ltd				
		4) Shahi Property Developers Ltd.,				
		5) Adani Properties Ltd.,				
		6) Advance Exports				
		7) Intercontinental India				
		8) Vinodbhai S Adani Family Trust				
		9) Shri Vinod S Adani, Trustee				
		10) Ms.Rajan V Adani, Trustee				
		11) Rajesbhai S Adani Family Trust				
		12) Shri Rajesh S Adani, Trustee				
		13) Ms.Shilinben R Adani, Trustee				

		14) Vasantbhai S Adani Family Trust				
		15) Shri Vasant S Adani, Trustee				
		16) Ms. Pushpa V. Adani, Trustee				
		17) Mahsukhbhai S Adani Family Trust				
		18) Shri Mahsukh S. Adani, Trustee				
		19) Ms.Suvarna M. Adani, Trustee				
428	Bonanza Biotech Ltd.		47th ACMM Esplanade Mumbai	Section 11 C 6 of SEBI Act	31/M/2005 (NEW S C NO.28/sw/2006)	18-Jan-05
		1. Bonanza Biotech Ltd.				
		2. Shri Sunil Bajaj				
		3. Shri B K Bajaj				
		4. Shri Kinal Zaveri				
		5. Shri Indrajeet Singh				
		Shri Sharad Gujrati				

429	Ojas Technochem Products Ltd		47th ACMM Esplanade Mumbai	Section 11 C 6 of SEBI Act	34/M/2005 (NEW S C NO.25)	18-Jan-05
		1.Ojas Technochem Products Ltd.				
		2. Shri Jayendra Shukla				
		3. Shri Suresh Shukla				
		4. Shri Vinod Shukla				
		5. Shri Alap Shukla				
430	Shri Milap Shukla (Ojas Technochem Products Ltd)		47th ACMM Esplanade Mumbai	Section 11 C 6 of SEBI Act	33/M/2005 (NEW S C NO.24)	18-Jan-05
		1) Shri Milap Shukla				
431	Mrs. Hansa Shukla (Ojas Technochem Products Ltd)		47th ACMM Esplanade Mumbai	Section 11 C 6 of SEBI Act	32/M/2005 (54/sw/2006)	18-Jan-05
		1) Mrs. Hansa Shukla				
432	Shri Heerachand Salecha (Gujarat Fiscon Ltd.)		47th ACMM Esplanade Mumbai	Sec.11C(6) non compliance of summons	39/M/05 (New CC No.31/SW/2006)	31.01.2005

		1) Shri Heerachand Salecha				
433	Dinesh Chudasma (Yes Investment)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	42/M/04 (NEW S C NO.28)	31/01/2005
		1) Dinesh Chudasma				
434	Pentafor Products Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	41/M/04 (47/SW/2006)	31/01/2005
		1. Pentafor Products Ltd.				
		2. Shri V Ramakrishna				
		3. Shri S. N. Rajan				
		4. Shri T. D. Sadasivam				
		5. Shri s. Krishnamoorthy				
435	Maganbhai Patel (Growmore Solvents)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	67/M/2005 (35/sw/2006)	9-Feb-05
		1) Mahganbhai Patel				
		2) Growmore Solvents				

436	Gujarat Fun 'N' Water Park Ltd		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	245/M/04 85/SW/2004 (S C NO.281/06)	05.08.2004
		1) Gujarat Fun 'N' Water Park LTd				
		2) Dharmendra Patel				
		3) D H Barot				
		4) Smt Yogini Vyas				
2005-2006						
437	Suresh Motwani (in the matter of Sunearth Ceramics Ltd)		47th ACMM Esplanade Mumbai	Section 11 C (6) of SEBI Act.	158/SW/04 (C C no.37/SW/2006)	3-May-05
		1) Mr. Suresh Motwani				
		2) Habiscus Investments Pvt. Ltd				
		3) Onlooker Investments Pvt. Ltd				
		4) Jaydeep Investments Pvt. Ltd				

		5) New Bharat Builders Pvt. Ltd				
		6) Mr. Deven Mehta,				
		7) M/s Ami Impex				
		8) Mr. Suresh Hemwani				
		9) Meenal Chabadia				
		10) Mayfair Realtors Pvt. Ltd				
		11) M'Belle International Pvt. Ltd				
438	SEBI vs. Ashutosh Kothari/ (Design Auto)		47th ACMM Esplanade Mumbai	11 (c) 6 of SEBI Act	210/M/2005 (NEW S C NO.30)	14-Jun-05
		1) Shri Ashutosh Kothari				
439	SEBI Vs Ujjwal Shende (Design Auto)		47th ACMM Esplanade Mumbai	11 (c) 6 of SEBI Act	211/M/2005 (NEW S C NO.311)	14-Jun-05
		1) Shri Ujjwal Shende				
440	KARISHMA FLORICULTURE LD.		ACMM Tis Hazari Court Delhi	PFUTP	564/2005	29-Jul-05

		Shri S. N. Bansal				
441	SEBI vs Krishna Naik (Golden Carpets Ltd)		Spl. Judge for Economic Offences Hyderabad	11 & 14 of SEBI (SAST) Regulations 1997	169/05	22-Jul-05
		1) Shri Krishna Naik				
442	Soundcraft Industries Ltd.		47th ACMM Esplanade Mumbai	11 (c) 6 of SEBI Act	231/M/2005 (new s c no.32)	8-Aug-05
		1) Soundcraft Industries Ltd.				
		2) Rajkumar Basantani				
443	Mukerian Papers Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	246/M/2005 (26/sw/2006)	5-Sep-05
		1) Mukerian Papers Ltd.				
		2) Neelam Kumar Oswal				
		3) Shri K T Ramalingasetty				
		4) Shri Vidya Shankar Pande				

		5) Shri R P Dhir				
		6) Shri M K Katara				
		7) Shri Mahesh K Poddar				
444	Mahendra A Shah (Sawaca Communication Ltd.)			24(2) of SEBI Act	245/M/2005 (NEW NO. 33/2006) 25/Sw/2006	5-Sep-05
		Mahendra A Shah				
445	Design Auto System Ltd. & Ors		47th ACMM Esplanade Mumbai	Regulation 3,4 (a) to (d) of SEBI (PFUTP) Regulations, 1995	252/M/2005 (new s c no.42/2006)	30-Sep-05
		1) Design Auto System Ltd. & Ors				
		2) Survesh Garg				
		3) Bonanza Biotech				
		4) Sharad Gujurati				
		5) Amit Patel				
		6) Rakesh Pandya				
		7) Smt. Druma Vaghela				

		8) Arvind Vaswani				
		9) Manish Ganeriwala				
446	Soundcraft Industries Ltd.		47th ACMM Esplanade Mumbai	Regulation 4 (a) to (d) of SEBI (PFUTP) Regulations, 1995	253/M/2005 (new s c no.36/2006)	4-Oct-05
		1) soundcraft Industries				
		2) Rajkumar Basantani				
447	Harvinder Kumar Bagai (Media Vedio Ltd)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	46/SW/2006	4-Oct-05
		1) Harvinder Kumar Bagai				
448	Parshwas Finance (Ojas Technochem Ltd.)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992	271/M/2005 (new s c no.38/2006)	14-Nov-05
		1) Parshwas Finance				

449	Parshwas Finance (Design Auto System Ltd.)		47th ACMM Esplanade Mumbai	Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992	270/M/2005 (new s c no.37/2006)	14-Nov-05
		1) Parshwas Finance				
450	Bonanza Biotech Ltd. (in the matter of Design Auto System Ltd)		47th ACMM Esplanade Mumbai	11 (c) 6 of SEBI Act (Non compliance of summons)	272/M/2005 (27/SW/2006)	17-Nov-05
		1) Bonanza Biotech Ltd.				
		2) Sharad Gujarati				
		3) Amit Patel				
		4) Rakesh Pandya				
		5) Druma Vaghela				
		6) Arvind Vaswani				
		7) Manish Ganeriwala				

451	Dattatray Kadikar (in the matter of Netvista Information Technology Ltd)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	277/M/05 (new s c no.41/2006) (spl case no.01/2008)	28.11.05
		Dattatray Kadikar				
452	Rajiv Samani (in the matter of Netvista Information Technology Ltd.)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	276/M/05 (new s c no.40/2006)	28.11.05
		Rajiv Samani				
453	Rituja Finvest Pvt. Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	256/SW/2005 (SC NO.282/06)	9.12.2005
		1) Rituja Finvest Pvt. Ltd.				
		2) Anil D Doshi				
		3) Dinesh Doshi				
		4) Vinod Shah				
454	Damayanti Finvest Pvt.Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	257/SW/2005 (S CNO.283/06)	9.12.2005

		1) Damayanti Finvest Pvt.Ltd.				
		2) Anil D. Doshi				
		3) Dinesh Doshi				
		4) Vinod Shah				
455	CDP Fincap Pvt.Ltd. & ors		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	258/SW/2005 (S C NO. 284/06)	09.12.2005
		1) CDP Fincap Pvt.Ltd. & ors				
		2) Anil D. Doshi				
		3) Dinesh Doshi				
		4) Vinod Shah				
456	Delta Alliance Financial Services & anr.		ASJ 7th Court Mumbai	24(2) of SEBI Act	10/M/06 (spl case no.285/2006)	16.01.2006
		Delta Alliance Financial Services & anr.				
		Rajiv Kapoor				
457	Apnapan Vyapar (P) Ltd.		CMM Kolkata	24(2) of SEBI Act	C/515/06	27.01.06
		1) Apnapan Vyapar (P) Ltd.				

		2) Sushil Kumar Dosi				
		3) Hanuman Mal Dosi				
		4) Ram Kumar Sharma				
		5) Shyamal Sharma				
458	Wide Star Trade Wings (P) Ltd.		CMM Kolkata	24(2) of SEBI Act	C/516/06	27.01.06
		1) Wide Star Trade Wings (P) Ltd.				
		2) Sushil Kumar Dosi				
		3) Hanuman Mal Dosi				
		4) Manish Kumar Gupta				
		5) Santosh Kumar Gupta				
459	Amalgamated Enterprises & ors.		CMM Kolkata	24(2) of SEBI Act	C/514/06	27.01.06
		1) Amalgamated Enterprises & ors.				

		2) Satyabrata Bhattacharjee				
		3) Smt. Rama Bhattacharjee				
		4) Satyendra Nath Chakraborty				
460	Heerachand Salecha (in the matter of Gujarat Fiscon Ltd.)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	33/M/2006 (new no. 44/2006) S C No.24/2007	17-Feb-06
		Heerachand Salecha				
461	Kishor Corporation		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	32/M/2006 (new s c no.43/2006)	17-Feb-06
		Kishor Corporation through its director Kishor V Takkar				
462	Sawaca Communication Ltd.					
		1) Sawaca Communication Ltd.	47th ACMM Esplanade Mumbai	24(2) of SEBI Act	34/M/2006 (new s c no. 45/2006)	17-Feb-06

		2) Satish Shah				
		3) Makul H. Shah				
		4) Kaushik C Ramaniy				
		5) Kalpesh L. Trivedi				
		6) Pinakin R. Patel				
		7) Mahendra Shah				
		8) Jلال I. Batra				
		9) Mahesh Kumar Haribhai Hadvani Patel				
		10) Raju B. Shah				
463	Dinesh Dalmia Technology Trust		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.56/M/2006 (47/sw/2006)	28/03/2006
		Dinesh Dalmia Technology Trust				
		K P Dalmia				
		Pawan Kumar				
		Dr Suryanil Ghosh				

464	Shri Sandeep Merchant (in the matter of AKL Soft & Infosys Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.38/M/2006 (new s c no.46/2006) (s case no.04/2007)	23.02.2006
		Shri Sandeep Merchant				
2006-2007						
465	Onlooker Investment Pvt. Ltd		47th ACMM Esplanade Mumbai	Section 11 (3) of SEBI Act.	2302/W/03 (s c no.64/2006)	05.09.2006
		1.Onlooker Investment Pvt.Ltd				
		2.Shri Suresh Hemwani				
		3.Smt. Meenal V. Chabia				
		4. Smt. Juliet Coutinho				
		5.Shri Mayank Shah				
466	M/s Friends Portfolio Ltd. & Ors.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	Mis.Case No.80/M/2006	17/04/2006
		Friends Portfolio Ltd.				
		Bishan Chand Aggarwal				

		Manoj Kumar Aggarwal				
		Ms. Meenu Aggarwal				
467	Orient Tradelink Ltd.					
		Orient Tradelink Ltd.	47th ACMM Esplanade Mumbai	Sec.11C(6) of SEBI Act, 1992	CC No. 95/M/2006 (107/sw/2007)	15.05.2006
		Aushim Khetrapal				
		Daljeet Singh Kohli				
		Mihir Patel				
		Vajay Chopra				
		Naveen Patel				
		Anita Khetrapal				
		(all the above directors of Orient Tradelink Ltd.)				
468	Shri Aushim Khetrapal					
		Aushim Khetrapal	47th ACMM Esplanade Mumbai	Sec.11C(6) of SEBI Act, 1992	CC No. 94/M/2006 (106/sw/2007)	15.05.2006
469	M/s Kosha Investment Ltd. & its director		ASJ 7th Court Mumbai	Sec.24(1) of the SEBI Act.	CC No.111/M/2006 (new s c no.18/2007)	20.06.2006

		Kosha Investment Ltd.				
470	Motorol Enterprises Ltd & ors.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.112/M/2006 (NEW NO.51/2006)	20.06.2006
		Motorl Enterprises Ltd.				
		Shashikant K Gandhi				
		Chandrakant K Gandhi				
		Rinki S Gandhi				
		Thakar S Mahesh				
471	Sure Capital Pvt.Ltd. & Ors.		47th ACMM Esplanade Mumbai	Sec.11(1) of the SEBI Act	CC No.113/M/2006 (new s c no.52/2006)	20.06.2006
		Sure Capital Pvt.Ltd.				
		Milind Udaysing Badgujar				
		Ashok Rajmal Nahar				
		Surendra Punamchand Bedmutha				
		Laxmikant Surechand Agarwal				

472	Bonanza Biotech Ltd. & Ors. (in the matter of Ojas Technochem Ltd.)		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	C C No.132/M/2006 (52/w/2006)	21.07.2006
		M/s Bonanza Biotech Ltd.				
		Shri Amit Patel				
		Shri Rakesh Pandya				
		Shri Drurma Vaghela				
		Shri Arvind Vaswani				
		Shri Manish Ganeriwala				
473	Prakash Ceramics Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.120/M/2006 (new s c no.53/2006)	30.06.2006
		Prakash Ceramics Ltd.				
		Rajesh Jain				
474	Rajesh Jain		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.122/M/2006 (new s cno.55/2006)	30.06.2006
		Rajesh Jain				

475	Prakash Fortan Softech Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.121/M/2006 (new s c no.54/2006)	30.06.2006
		Prakash Fotran Softech Ltd.				
476	Roopalben Panchal (In the IPO of IDFC, Yes Bank and Suzlon Energy)		47th ACMM Esplanade Mumbai	Sec.68A & 621 of Companies Act, Sec.12A & 24(1) of SEBI Act. (FUTP) Regulations SCRA Act, Depositories Act.	CC No. 57/SW/2006	04.09.2006
		Roopalben Nareshbhai Panchal				
		Devangi Dipakbhai Panchal				
		Hasmukhalal N Vora				
		Jayesh P Kahndwala (HUF)				
		Gautam N Jhaveri				

		M/s Excel Multitech Limited				
		Rajesh Kumar Vithabhai Patel				
		Kiritben Rajesh Patel				
		Soayuben H Vora				
		Rakesh Sureshchandra Shah				
		Zenet Software Ltd.				
		Shri Rajesh Kumar Vithabhai Patel				
		Kiritben Rajesh Patel				
		Soayuben H Vora				
		Rakesh Sureshchandra Shah				
		Bhupendra T Joshi				
		Dipak Jashwantlal Panchal				
		Bhanuprasad Dipakkumar Trivedi				
		Saumi A Bhavnagari				
		Tauras Infosys Ltd.				

		Rajesh Kumar Vithabhai Patel				
		Kiritben Rajesh Patel				
		Soayuben H Vora				
		Nilesh Ramanlal Shah				
		Seer Finlease Pvt Ltd.				
		Vipinchandra Gordhanbhai Patel				
		Jagdishbhai Govindlal Sheth				
		Manharlal Kantalilal Kotadia				
		Gautambhai Karsanbhai Patel				
		Dr Hemlataben Vinubhai Patel				
		Karvy Stock Broking Ltd.				
		C Parthasarathy				
		M Yaguandhar				
		M S Ramakrishna				

477	D-Link India Limited		47th ACMM Esplanade Mumbai	u/s 77A(4) r/w 621 of Companies Act 1956 (Act I of 1956)	C C No.147/M/200 6 (30/W/2006)	September 2006
		D-Link India Ltd.				
		K R Naik				
		Datraj V Salgaonkar				
		K G Prabhu				
478	Powerflow Holding & Trading Co.Pvt.Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	C C No.159/2006	16.09.2006
		Powerflow Holding & Trading Co.Pvt.Ltd.				
		Shri Manoj Kumar Bhalotia				
		Shri Ashok Kumar Sharma				
		Shri S Ranjith kumar				
479	DSQ Holdings Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	C C No.158/M/200 6	16.09.2006
		DSQ Holding Ltd.				

		Dinesh Dalmiya				
		Rajan S Govind alias S Govind Rajan				
		S Gopal Krishnan				
480	Hulda Properties & Trade Ltd. & ors.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act		
		Hulda Properties & Trade Ltd. & Ors.			C C No.157/M/200 6 (41/SW/2006)	16.09.2006
		Shri utpal Dey				
		T R Padmanabhan				
		Shri Pannalal Bardia				
		Shri Hiralal Jalan				
		Shri Sanjay Kumar Murarka				
		Shri S Ranjit Kumar				
		Shri Suresh Kumar Jalan				
481	Rajkumar Chainrai Basantani		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.160/Mis./06	16.09.2006

		Rajkumar Chainrai Basantani				
482	Panchmahal Cement Limited		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No.164/M/200 6	13.10.2006
		Panchmahal Cement Ltd				
		Mayur Manubhai Amin				
		Tarpan Amin				
		Jayant Purushottambhai Patel				
		Ashok Raojibhai Patel				
		Mafatal Gordhanbhai Patel				
		Nagibhai Chhotalal Shah				
		Pratapsinh Vasantji Sampat				
483	DSQ Holdings Ltd.		47th ACMM Esplanade Mumbai	Sec.11C(6) of SEBI Act	CC No.170/M/200 6	31.10.2006
		DSQ Holdings Ltd.				
		Dinesh Dalmiya				

		Rajan S Govinda				
		S Gopal Krishnan				
484	DSQ Biotech Ltd.		47th ACMM Esplanade Mumbai	Sec.11C(6) of SEBI Act	CC No.171/M/200 6	31.10.2006
		DSQ Biotech Ltd.				
		Dinesh Dalmiya				
		K Gopal Krishnan				
		M G Anant Kumar				
		S Ganapathy Subramanium				
		P S Balasubramanium				
		Vasudev Subanthore				
485	Zodiac.Com Pvt Ltd.		47th ACMM Esplanade Mumbai	24(2) of SEBI Act	CC No. 169/M/2006	29.10.2006
	(in the matter of Shonkh Technologies)					
		Zodiac.com Pvt Ltd.				

486	Delta Financial Services		CMM Kolkata	Sec.24(1) of SEBI Act	CC No.C/11328/2006	17.10.2006
		Delta Financial Services				
		Rajeev Kapoor				
487	DSQ Biotech Ltd (Origin Agro Star Ltd.)		47th ACMM Esplanade Mumbai	PFUTP	CC No.178/M/2006)	2006
		1. DSQ Biotech Limited				
		2. Shri Dinesh Dalmia				
		3. Shri K Gopala Krishnan				
		4. Shri M G Anant Kumar				
		5. Shri S Ganapathy Subramaniam				
		6. Shri P S Balasubramaniam				
		7. Shri Vasudev Subanthore				
		8. DSQ Holding Ltd.				

		9. Shri Dinesh Dalmia (director accused no.8)				
		10. Shri Rajan S Govinda				
		11. Shri S Gopal Krishnan				
		12. Powerflow Holdings & Trading Pvt Ltd.				
		13. Shri Ashok Kumar Sharma				
		14. Shri Manoj Kumar Bhalotia				
		15. Shri S Ranjit Kumar				
		16. Hulda Properties & Trading Pvt Ltd.				
		17. Shri Suresh Kumar Jalan				
		18. Shri Hiralal Jalan				
		19. Shri Pannalal Baradia				
		20. Shri T R Padmanavan				

		21. Shri S Rajnit Kumar (director of accused 16)				
		22. Shri Utpal Dey				
		23. Shri Sanjay Kumar Murarka				
		24. Cooltex Commodities Pvt Ltd.				
		25. Shri Gagan Ch. Pradhan				
		26. Shri Pradip Mitra				
		27. Shri Mahabir Jalan				
		28. Shri Kamal Kumar Singh				
		29. Berral Trading & Investment Co. Pvt Ltd.				
		30. Shri Manmohan Mimani				
		31. Shri Radhashyam Karnani				
		32. Shri Raj Kumar Sharma				
		33. M/s Aspolight Barter				

		34. Shri Bishnu Kumar Khaitan				
		35. M/s. Arun Polymers Pvt Ltd.				
		36. Shri Mahjabir Jalan				
		37. Shri Niranjn Kumar Diswania				
		38. Shri Suresh Kumar Didwania (Director of Accused No.36)				
2007-08						
488	Washington Software Limited		47th ACMM Esplanade Mumbai	181 IPC	CC No.31/M/2007	26.04.2007
		Abhay Shastri				
489	Inditalia Refcon Ltd. & Ors.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.384/M/2007 (cc no.35/SW/2007)	03.05.2007
		M/s Inditalia Refcon Ltd.				
		R K Mital				
		Ms. Sujata R Mital				
		Shri Navin D Sheth				

		Mr/Mrs. G. Frachin				
		Mr/Mrs. F Franchin				
		Mr. S K Kajaria				
		Mr Parekh T Navin				
		Mr Subodh V Sapre				
		A K Chabra				
490	ENKAY TEXOFOOD INDUSTRIES LTD (non payment of penalty)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.407/M/2007 (CC No.34/SW/2007)	31.05.2007
		Enkay Texfood Industries Limited				
		Shri Tulsidas Goel (MD)				
		Shri Atul Krishna Goel (Director)				
		Shri Murli Manohar Goyal				
		Shri D P Gupta				
		Shri Suryakumar Avadhnarain Jha				

491	Sanyo Finance & Investment Pvt Ltd. and Ors.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.31/SW/07	29.05.2007
		Sanyo Finance & Investment Pvt Ltd.				
		Shri Rakesh Soni				
492	Saral Website & Exim Pvt Ltd. & ors.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 36/sw/2007	29.5.2007
		Saral Website & Exim Pvt Ltd. & ors.				
		Gaurav Bansal				
		Pramod Kumar				
493	Churawala Exports Pvt Ltd. & Ors.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 32/sw/2007	29.5.2007
		Churawala Exports Pvt Ltd. & Ors.				
		Sandeep Kumar Gupta				
		Sanjay Kumar Agarwal				

494	Ankur Cultivation Pvt. Ltd. and Ors.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 33/sw/2007	29.5.2007
		Ankur Cultivation Pvt. Ltd.				
		Ravi Krishnamurthy				
		Mahesh Malhotra				
495	DSQ Holdings Limited & Ors. (pilliar pattiyar)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.37/SW/200 7	18.06.2007
		DSQ Holdings Limited				
		Shri Dinesh Dalmiya				
		Shri Rajan S Govinda				
		M/s Pillaiyar Pattiyar Textiles Ltd.				
		Shri K M Venkateswaran				
		Shri N M Mantri				
		Shri Girdhar Das Binani				

		Shri Deepak Bhalotia				
		Tickwell Commercial Ltd. (formerly known as Himadri Electronics Pvt Ltd.)				
		Suresh Kumar Chhaochharia				
		Mrs. Manju Chhaochharia				
		Shri Gaurahis Basu				
		Shri Ganesh Das Agarwal				
		Shri Manohar Lal Agarwal				
		Shri Karun Bhatta				
		M/s Escorts Finvest (P) Ltd				
		Shri Umesh Singh				
		Shri Malia Koda				
		M/s Gateway Financial Services				

		Shri R Krishnakumar				
		Mrs Bhavani Krishnakumar				
		Shri Binod Kumar Agarwal				
		Shri Pradeep Kumar Agarwal				
496	Sun Infoways Limited		47th ACMM Esplanade Mumbai	Sec.24(1) and 27 of SEBI Act, 1992	CC No.42/M/2007	15.06.2007
		Kuldeep Kumar Handoo				
		Anil Pujari				
		Tanvir Zaki				
		Pravin Sonalkar				
		Prakash Pangarkar				
		Hozefa Vohra				
		Sanjay P Muthe				
		Umesh Gowda				
		Arif Mithani				
		Abbas Mithani				
		Dilip Nabera				
		Sadhana Nabera				

		Act React Holdings Pvt Ltd.				
		Great Eastern Mercantile Pvt Ltd.				
		Iqbal Rupani				
		Adinath Propcorn Pvt Ltd.				
		Anil Raina				
		J L Raina				
		Ashok Kumar Chaudhary				
		Rajesh Kumar Chaudhary				
		Suman Pandit				
497	Alang Industrial Gases Limited		47th ACMM Esplanade Mumbai	u/s 190 of CrI Procedure 1973, R.W. sections 181 IPC	CC No. 94/SW/07	29.06.2007
		Rajesh Shah				
498	Pentamedia Graphics Limited		18th MM Saidapet Chennai	PFUTP violation	CC No. /2007	19.06.2007
		1. Pentamedia Graphics Limited				
		2. Dr. V Chandrasekaran				

		3. S.D Viswanathan				
		4. K Ganesh Babu, Director				
		5. T V Krishnamurthy,				
		6. Dr S Ramani				
		7. Ms. Usha Ganesarajah				
		8. S Chandrasekaran				
		9. Ms. Padma Suresh				
		10. Vijaya Advertising Pvt Ltd.				
		11. M Vardharajan				
		12. Smt. Bhuvaneshwar				
499	Classic Credit Limited (in the matter of Ranbaxy Laboratories Limited)		9th ACMM Bandra Mumbai	u/s 11C(6) r/w 11(3)	445/M/2007	06.07.2007
		1. Classic Credit Limited & ors.				
		2. Ketan V Parekh				

		3. Kirtikumar N Parekh				
		4. Kartik K Parekh				
500	Anil Thukral (in the matter of Sunglow Capital)		ACMM Tis Hazari Court Delhi	Sec.24 of SEBI Act, 1992 r/w SEBI (Portfolio Managers) Rules, 1993	1240/2007	19.07.2007
		Anil Thukral				
501	Magadh Stock Exchange		9th ACMM Bandra Mumbai	u/s 11C(6) r/w 11(3)	CC No.38/SW/2007	24.07.2007
		1. Binod Jhunjhunwala				
		2. Gopal Kumar				
502	Patni Shares & Derivatives		9th ACMM Bandra Mumbai	u/s 11C(6) r/w 11(3)	CC No.41/SW/2007	27.07.2007
		1. Shri Ashish Patni				
		2. Shri Ujwal Patni				

503	Panther Fincap & Management Services Ltd. (in the matter of Ranbaxy Laboratories Ltd.)		9th ACMM Bandra Mumbai	Sec. 24(1) of SEBI Act 11(3) of SEBI Act	CC No. 465/M/2007	14.07.2007
		1. Panther Fincap and Management Services Ltd.				
		2. Ketan V Parekh				
		3. Kirtikumar N Parekh				
		4. Kartik K Parek				
504	N H Securities Ltd. (in the matter of Ranbaxy Laboratories Ltd.)		9th ACMM Bandra Mumbai	Sec. 24(1) of SEBI Act 11(3) of SEBI Act	CC No. 466/M/2007	14.07.2007
		1. N H Securities Ltd.				
		2. Ketan Parekh				
		3. Navin Chandra N Parekh				

		4. Vinay Chandra Parekh				
		5. Kirti Kumar N Parekh				
505	Jayant V Parekh (in the matter of Ranbaxy Laboratories Ltd.)		9th ACMM Bandra Mumbai	Sec. 24(1) of SEBI Act 11(3) of SEBI Act	CC No. 462/M/2007	14.07.2007
		1. Jayant V Parekh				
506	A B Corporation (in the matter of Ranbaxy Laboratories Ltd.)		9th ACMM Bandra Mumbai	Sec. 24(1) of SEBI Act 11(3) of SEBI Act	CC No.463/M/2007	14.07.2007
		1. A B Corporation				
		2. Bhavin Parekh				
507	Ace Investments (in the matter of Ranbaxy Laboratories Ltd.)		9th ACMM Bandra Mumbai	Sec. 24(1) of SEBI Act 11(3) of SEBI Act	CC No. 464/M/2007	14.07.2007
		1. Ace Investments				

		2. Shri Kaushik C Shah				
		3. Shri Sai Mangal Investments Ltd.				
		through its director Ketan & Kartik Parekh				
		4. Panther Investrade Ltd.				
		thoruhg its directors Ketan, Kirti & Kartik Parekh				
508	Nitin Capital Services Ltd (in the matter of Shonkh Technologies)		9th ACMM Bandra Mumbai	24(2) of SEBI Act 11(3) of SEBI Act	CC No.39/SW/2007	03.08.2007
		1. Nitin Capital Services				
		2. Shri Nitin Kohli				
		3. Smt Asha Kohli				
		4. Smt Sonali Kohli				

509	Ransi Software Ltd.		47th ACMM Esplanade Mumbai	SEBI 24(1) of SEBI Act (PFUTP) VIOLATION S	CC No.56/S/2007	12.09.2007
		1. Ransi Software Ltd.				
		2. Mahendra Amrutlal Shah				
		3. Kunaram Chaudhary				
		4. Vangini Srinivas				
510	Information Technology Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	Cc No. 47/SW/2007	28.09.2007
		1. Information Technology Ltd.				
		2. S K Mittal				
		3. V C Rai				
		4. M C Gupta				
		5. Suresh Sachdev				
		6. R P Sharma				
		7. M N Choudhary				
		8. Sanjay Gupta				

		9. Manoj Srivastav				
511	Jhaveri Securities		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.554/M/200 7 (10/sw/2008)	23.10.2007
		Jhaveri Securities				
		Tushar Jhaveri				
512	Luminant Investment Privte Ltd.		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No.579/M/200 7	23.11.2007
		1. Luminant Investment Private Ltd.				
		2. Ketan V Parekh				
		3. Mukesh J Joshi				
513	Linear Investment (Partnership Firm)		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No.578/M/200 7	23.11.2007
		1. Linear Investment (Proprietor)				
		2. N K Joshi				

514	K N P Securities Private Ltd. (Ranbaxy)		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No.580/M/2007	23.11.2007
		1. K N P Securities Private Ltd.				
		2. Kirtikumar N Parekh				
		3. Kaushik C Shah				
		4. Ketan Parekh				
		5. Paresh H Shah				
515	Profile Investment (Ranbaxy)		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 613/M/2007	19/12/2007
		Profile Investment				
		Panther Fincap & Management Services				
		Dhruv J Shah				
516	Panther Investrade Ltd.		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 614/M/2007	19/12/2007
		Panther Investrade Ltd.				
		Kirtikumar N Parekh				

		Kartik K Parekh				
		Ketan V Parekh				
517	Saimangal Investrade Ltd.		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 616/M/2007	20/12/2007
		Sai Mangal Investrade Ltd.				
		Ketan V Parekh				
		Kartik V Parekh				
518	Online Investment		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 617/M/2007	20/12/2007
		Online Investments				
519	Triumph Securities Ltd.		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 618/M/2007	20/12/2007
		Trimph Securities Ltd.				
		Ketan V Parekh				
		Kartik K Parekh				
		Ami K Parekh				
		Dhiren Bhatia				
520	Upfront Investments		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 619/M/2007	20/12/2007

		Mukesh Kantilal Joshi				
		Panther Fincap & Management Services Ltd.				
		Navin Chandra Parekh				
		Kirtikumar N Parekh				
		Ketan V Parekh				
		Kartik K Parekh				
521	Options Investments		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 620/M/2007	20/12/2007
		Options Investments				
		Mukesh K Joshi				
		Saimangal Investrade Ltd.				
522	V N Parekh Securities Ltd.		9th ACMM Bandra Mumbai	11(3) of SEBI Act	CC No. 621/M/2007	20/12/2007
		V N Parekh Securities Ltd.				
		V N Parekh				
		Kartik Parekh				
		Vipul D Parekh				

523	Y P SINGH		9th ACMM Bandra Mumbai	499 of IPC	CC No.51/M/2008 (NEW NO.3202/SS/2 008)	28/01/2008
		Y P Singh				
524	Soundcraft Industries Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 11/sw/2008	1/2/2008
		1. Soundcraft Industries Ltd.				
		2. Rajkumar Basantani				
		3. Babu Parsu Basan				
		4. Vishnu Parsu Basan				
		5. Ramesh Tulsiram Verma				
525	Hitachi Jewellery Industries Ltd.		9th ACMM Bandra Mumbai	Non complainace of 11B order	CC No.61/M /2008 (193/SW/2008)	7/2/2008
		1. Shri N C Soni				
		2. Shri D N Patadia				
		3. Shri S N Patadia				

		4. Shri J T Ranpara				
		5. A S Patrawala				
		6. G B Mehta				
526	CYBERSPACE		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 170/M/2008 (spl case no.31/SW/200 8)	13/03/2008
		G N Johari				
527	CSJ Technologies		Spl. Judge for Economic Offences Hyderabad	24(2) of SEBI Act	CC No.	24.03.2008
		1. Shri C L Jawant				
		2. C L Jaisimha				
		3. Smt Shobha Jaiwant				
2008-09						
528	Bellary Steels & Alloys Industries Ltd		Magistrate Court, Bangalore	PFUTP	CC No. 32/2008	16/05/2008
		1. Bellary Steels & Alloys Industries Ltd				
		2. S Madhav				
		3. S Parvathi				

		4. Ran Narain Pandey				
		5. S N Finance Ltd.				
		6. G H Patil				
		7. P S Murali				
		8. Harikrishna				
		9. V R Gundananavar				
		10. Kondiganti Investments Ltd.				
		11. C Ranganathan				
		12. K C Kondaiah				
		13. K Meenakshi				
		14. Panchaloha Hotel P Ltd.				
		15. S Madhava				
		16. S Parvathi				
529	Veronica Laboratories Ltd.		9th ACMM Bandra Mumbai	24(1) violation of 11B order	CC No. 901/M/2008 (150/SW/2008)	28/05/2008
		M/s hakeem Auto Ltd.				
		Mr Nazir Hakeem				

		Mr Fakruddin Taherali Moiyadi				
530	Rajkumar Basantani		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 912/M/2009 (cc no.33/SW/200 9)	25/06/2008
		1. Rajkumar Basantani				
		2. Soundcraft Industries Limited				
531	Kolar Sharex Pvt Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 913/M/09 (cc no.34/SW/200 9)	25/06/2008
		1. Kolar Sharex P Ltd.				
		2. Rajkumar Basantani				
532	Jaitra Estate Developers Pvt Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 911/M/09 (cc no.32/SW/200 9)	25/06/2008
		1. Jaitra Estate Developers Pvt Ltd.				
		2. Ramesh Verma				

		3. Nitin Sawant				
533	Sparkling Securities & Anr.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 910/M/09 (CC No.31/SW/200 9)	25/06/2008
		1. Sparkling Securities				
		2. Manohar K Milwani				
534	Rajeev Kapoor (M/s Imax Equity Research)		ACMM Tis Hazari Court Delhi	PFUTP and Portfolio Manager.	CC No.	11.07.2008
		Rajeev Kapoor				
535	Mega Corporation Limited & ors.		9th ACMM Bandra Mumbai	24(1) of SEBI Act, PFUTP violation	CC No.931/M/200 8	14/07/2008
		1. Mega Corporation Limited				
		2. Shri Kunal Lalani				
		3. Shri Hemanshu Ramniklal Mehta				
		4. Shri Surendra Chhalani				
		5. DPS Shares & Securities Ltd.				

		6. Shri Pratik Chandrakant Shah				
		7. Shri Sujal Chandrakant Shah				
536	G S Organics Limited		9th ACMM Bandra Mumbai	24(1) of SEBI Act	CC No.104/M/2008	17.07.2008
		1. G S Organics Ltd				
		2. Shri Yogendra Dubey				
		3. Shri Milind Vipradas				
		4. Shri Pramod Joshi				
537	Brahaspati Financers Ltd.		ACMM Tis Hazari Court Delhi	Sec.63 and 68 read with Sec.621 of companies Act.	CC No.	30/07/2008
		1. M/s Brahaspati Financers Ltd.				
		2. S K Gupta				
		3. Suman Gupta				
		4. K M Gupta				

538	AMI Computers (I) Ltd & Ors.		9th ACMM Bandra Mumbai	24(1) of SEBI Act (Sec.12 of the Act)	CC No.955/M/200 8 (cc no.44/sw/2009)	5/8/2008
		1. AMI Computers (I) Ltd				
		2. Shri Ratan Kumar Mishra				
		3. Shri Kundan Mal Jain				
		4. Shri V K Jain				
		5. Shri G S Prasad				
		6. Shri Kundan Mal Banthia				
539	Information Technologies India Ltd.		ACMM Tis Hazari Court Delhi			07.08.2008
		Information Technologies India Ltd.				
540	S K Gupta		ACMM Tis Hazari Court Delhi			25.08.2008
		S K Gupta				
541	Soundcraft Industries Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.988/M/200 8	17.09.2008

		1. Sound Craft Industries Ltd.				
		2. Rajkumar Basantani				
542	RiteDeal Trading Co. Pvt. Ltd. (in the matter of Mega Corporation)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.47/SW/2008	03.10.2008
		RiteDeal Trading Co. Pvt. Ltd.				
		Shri Ajit Sambhaji Suryavanshi				
		Shri Santosh Rohidas Jagtap				
543	Shravan Kumar Goyal (in the matter of Radaan Media Works India Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.121/SW/2008	02.12.2008
		Shravan Kumar Goyal				

544	Mayur Jadeja (in the matter of Alka India Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.122/sw/2008	02.12.2008
		Mayur Jadeja				
545	Sawaca Business Machines Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 127/SW/2008	04.12.2008
		Sawaca Business Machines Ltd.				
546	Websity Infosys Ltd.		ACMM Tis Hazari Court Delhi	Section 113 of Companies Act.	CC No.286/2008	08.12.2008
		Websity Infosys Ltd.				
		S L Maloo				
547	Websity Infosys Ltd.		ACMM Tis Hazari Court Delhi	Section 63 and 68 of Companies Act.		
		Websity Infosys Ltd.				
548	Softrack Technologies Limited		9th ACMM Bandra Mumbai	24(1) PFUTP	CC No. 210/SW/2008	23.12.2008
		1. Shri Sunil D Gaglani				

549	Falgun Finvest		9th ACMM Bandra Mumbai	24(1) PFUTP	CC No.211/SW/20 08	23.12.2008
		1. Charu Niraj Sanghvi				
550	M'belle International Pvt. Ltd.		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.13/sw/2009	28.01.2009
		1. M'belle International Pvt Ltd.				
		2. Shri Suresh Hemwani				
		3. Shri Gopu Parimal Belani				
		4. Ms. Anupam S Motwani				
		5. Rita K Motwani				
		6. Sushil M Thakkar				
2009- 2010						
551	Luxuary Foams Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29.04.2009
		1. Luxuary Forma Ltd.				
		2. S L Maloor				

		3. M C Maloor				
		4. Sunil Aggarwal				
552	Echo Chemicals Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29.04.2009
		1. Echo Chemical Pvt Ltd.				
		2. S L Maloo				
		3. M C Maloo				
		4. Digamber Mandal				
553	Yare Engineering Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29.04.2009
		1. Yare Engineering Pvt Ltd.				
		2. S L Maloo				
		3. M C Maloo				
		4. Digamber Mandal				
		5. S C Sethia				
554	TMS Boards and Industries Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29.04.2009
		1. TMS Boards and Industries Pvt Ltd.				
		2. S L Maloo				

		3. M C Maloo				
		4. S C Sethia				
		5. Pramod Singh				
555	Cook Fast Foods Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009
		1. Cook Fast Foods Pvt Ltd.				
		2. S L Maloo				
		3. M C Maloo				
		4. Pramod Singh				
		5. Jaswant Singh				
556	Econo Commercial Evaluators Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009
		Econo Commercial Evaluators Pvt Ltd.				
		S L Maloo				
		M C Maloo				
		Kailash Prasad				
557	Ajay Roadways Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009
		Ajay Roadways Pvt Ltd.				
		S L Maloo				

		M C Maloo				
		Kailash Prasad				
		A Mukherjee				
558	Castle Builders Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009
		Castle Builders Pvt Ltd.				
		S L Maloo				
		M C Maloo				
		A Mukherjee				
		Kailash Prasad				
		Shikhar Chand Sethia				
559	Dilli Soaps and Chemicals Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009
		Dilli Soaps and Chemicals Pvt Ltd.				
		S L maloo				
		M C Maloo				
		M C Chhajer				
		Kamal Sharma				
560	Rai Chemicals Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009

		Rai Chemicals Pvt Ltd.				
		S L Maloo				
		M C Maloo				
		D Mandal				
		A Mukherjee				
561	C M C Marketing Pvt Ltd.		ACMM Tis Hazari Court Delhi	24(2) of SEBI Act		29/04/2009
		CMC Marketing PVt Ltd.				
		S L Maloo				
		M C Maloo				
		S c Sethia				
		Jaswant Saini				
562	Mr Sanjay R Shah (in the matter of monalisa)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.148/2009	07.07.2009
		Sanjay R Shah				
563	Rajiv R Shah Proprietor of classic Consultancy (in the matter of Monalisa)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.149/2009	07.07.2009
		Rajiv R Shah				

564	Tushar S Jhaveri (in the matter of monalisa)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.147/2009	07.07.2009
		Tushar S Jhaveri				
565	Bornfree Finance Pvt Ltd. (in the matter of Soundcraft Industries Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.165/M/2009	21.07.2009
		Bornfree Finance Pvt Ltd.				
		Hari Om Sharma				
566	Jay Shah (in the matter of IFSL Limited)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.164/M/2009	21.07.2009
		Jay Shah				
567	Somani Cements Ltd.		9th ACMM Bandra Mumbai	Sec. 24(1) of SEBI Act	CC No. 150/M/2009	09.07.2009
		1. Somani Cements Ltd.				
		2. Bimlesh Kumar Mishra				

		3. Rajesh Somani				
		4. A K Singh				
568	Dhanganga Dealcomm Private Ltd. (in the matter of Globe Stock & Securities Ltd.)		CMM Kolkata	24(2) of SEBI Act	CC No.55071/2009	17.11.2009
		1. Dhanganga Dealcomm Private Ltd.				
		2. Mr. Virendra Agarwal (Director)				
		3. Mr. Arun Kumar Murarka, (Director)				
569	Marudhar Vinimay Private Ltd. (in the matter of Globe Stock & Securities Ltd.)					

		1. Marudhar Vinimay Private Ltd.	CMM Kolkata	24(2) of SEBI Act	CC No.55073/2009	17.11.2009
		2. Mr. Virendra Agarwal, Director				
		3. Mr. Arun Kumar Murarka, Director				
570	Payagpour Vinimay Private Ltd. (in the matter of Globe Stock & Securities Ltd.)		CMM Kolkata	24(2) of SEBI Act	CC No.55069/2009	17.11.2009
		1. Payagpour Vinimay Private Ltd.				
		2. Virendra Agarwal (Director)				
		3. Arun Kumar Mararka, (Director)				

571	Rosekamal Mercantile Private Ltd. (in the matter of Globe Stock & Securities Ltd.)		CMM Kolkata	24(2) of SEBI Act	CC No.55072/2009	17.11.2009
		1. Rosekamal Mercantile Private Ltd.				
		2. Mr. Prahailad Ray Surekha (Director)				
		3. Mr. Nirmal Surekha, Director				
572	Sonepat Commodeal Private Ltd.(in the matter of Globe Stock & Securities Ltd.)		CMM Kolkata	24(2) of SEBI Act	CC No.55070/2009	17.11.2009
		1. Sonepat Commodeal Private Ltd.				
		2. Sanjay Das, Director				

		3. Nirmal Thakur, Director				
573	Swadeshi Commodities Private Ltd. (in the matter of Globe Stock & Securities Ltd.)		CMM Kolkata	24(2) of SEBI Act	CC No.55075/2009	17.11.2009
		1. Swadeshi Commodities Private Ltd.				
		2. Ramesh Sipani				
		3. Binod Somani				
574	Whiteline Commercial Private Ltd. (in the matter of Globe Stock & Securities Ltd.)		CMM Kolkata	24(2) of SEBI Act	CC No.55074/2009	17.11.2009
		1. Whiteline Commercial Private Ltd.				
		2. Virendra Agarwal				

		3. Arun Kumar Murarka				
575	Ballabh Dass Daga		CMM Kolkata	24(2) of SEBI Act	CC No.55074/2009	21.11.2009
		Ballabh Dass Daga				
576	Sanjay Biyani		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No. 39/sw/2010	05.02.2010
		1.Sanjay Biyani				
577	Varsha N Trivedi		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.56/sw/2010	03.03.2010
		Varsha N Trivedi				
2010 - 2011						
578	Vintel Securities Pvt. Ltd. (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC no.93/sw/2010	06.05.2010
		1. Vintel Securities Pvt. Ltd.				
		2. Suresh Chavan				
		3. Babita Jain				
		4. Harsh Jain				

579	Sachin Patil (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.87/sw/2010	06.05.2010
		1. Sachin Patil				
580	Raj Kumar Masalia (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.99/sw/2010	06.05.2010
		1. Raj Kumar Masalia				
581	Pratik Shah (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.88/sw/2010	06.05.2010
		1. Pratik Shah				
582	Sujal Shah (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.92/sw/2010	06.05.2010

		1. Sujal Shah (in the matter of Robinson Worldwide Trade Ltd.)				
583	Mangiram Sharma (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.89/sw/2010	06.05.2010
		1. Mangiram Sharma				
584	DPS Shares (in the matter of Robinson Worldwide Trade Ltd.)		9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.90/sw/2010	06.05.2010
		1. DPS Shares				
		2. Pratik Shah				
		3. Rajkumar D Masalia				
		4. Sujal Shah				
585	Oasis Media Matrix Limited		9th ACMM Bandra Mumbai	PFUTP	CC No.91/sw/2010	06.05.2010

		1. Oasis Media Matrix Limited				
		2. Vasant C Shah				
		3. Chandrakant Mehta				
		4. Kamlesh Shah				
		5. Jatin Shah				
		6. Amit Bhavsar				
		7. Anil Modi				
		8. Anitaben Shah				
		9. Anju Kalra				
		10. Asif Chippa				
		11. Ashwin C Shah				
		12. Bankesh Bhavsar				
		13. Dharmendra A Shah				
		14. Falgun D Shah				
		15. Harshad C Shah				
		16. Hemant J Upadhyay				
		17. Himanshu J Shah				

		18. Hitesh P Shah				
		19. Malti B Shah				
		20. Mona Falgun Shah				
		21. Nageshbhai R Shah				
		22. Navinbhai S Shah				
		23. Parulben N Shah				
		24. Rohitbhai R Shah				
		25. Saurabh S Pandya				
		26. Sonali P Shah				
		27. Vaishali R Shah				
		28. Varshaben J Shah				
		29. Vijay H Shah				
		30. Vipin Bhardwaj				
		31. Vipul J Bhavsar				
		32. Vrajesh R Patel				
		33. Yogini V patel				

		34. Zaheda A Chippa				
		35. Surana Maloo & Co.				
		36. Omkar Maloo				
		37. Vidhan				
586	Hemrajsingh Vaghela (in the matter of MOH Ltd.)		9th ACMM Bandra Mumbai	24(1) of SEBI Act, violation of SEBI order/directi on	CC No.86/sw/2010	10.05.2010
		1. Hemraj Vaghela				
587	Pilliar Pattiyar Textiles Ltd. (in the matter of DSQ Biotech Ltd.)	1. Pilliar Pattiyar Textiles Ltd.	9th ACMM Bandra Mumbai	24(2) of SEBI Act	CC No.150 /2010	27/08/2010
		2. M N Mantri (Director)				
588	Rajkumar Basantani (in the matter of Sound Craft Ind. Ltd.)	Rajkumar Basantani	9th ACMM Bandra Mumbai	FUTP, PFUTP, SAST, Insider Trading	C.C.NO.182/2 010	12/11/2011

589	Vijay Sakharam Hatankar (in the matter of Soft BPO Global Ltd.)	Vijay Sakharam Hatankar	9th ACMM Bandra Mumbai	24(2) of SEBI Act (non payment of penalty)	C.C.NO.181/2010	12/11/2010
590	Shri Jignesh N Shah(In the matter of IQMS Software)	Jignesh N Shah	9th ACMM Bandra Mumbai	24(2) of SEBI Act (non payment of penalty)	C.C. No. 06/SW/2010	30/12/2010
591	Spartek Ceramics India Ltd	1. Spartek Ceramics India Ltd. 2. Shri Krishna Prasad Tripurinneri. 3. Shri M.N. Rao. 4. Shri Y. Mohan Prasad 5. Shri B.S. Shailender 6. Shri Pradeep Awasthi	9th ACMM Bandra Mumbai	24(2) of SEBI Act (non payment of penalty)	C.C. No.08/SW/2011	7/1/2011
592	Shri Punaji T Raut (in the matter of Softbpo Global Services Ltd.)	Shri Punaji T Raut	9th ACMM Bandra Mumbai	24(2) of SEBI Act (non payment of penalty)	C.C.NO.7/SW/2011	7/1/2011

593	M/S Rijan Securities Pvt Ltd	Rijan Securities, Bhavesh Muni, Milan G Parekh	47th ACMM Esplanade Mumbai	Section 12(1) of SEBI Act read with Regulation 3 of SEBI (Stock Brokers and Sub-Brokers) Regulations, 1992	C.C. NO.7/2011	20/01/2011
594	Smt. Smita Nagda (in the matter of Amit International Ltd)	Smt. Smita Nagda	9th ACMM Bandra Mumbai	24(2) of SEBI Act (non payment of penalty)		10/3/2011